



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">ITA/11/2019</a>	PRINCIPAL, COMMISSIONER OF INCOME TAX <b>Versus</b> SHRI ANANTA CHARAN NAYAK	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI	MR. R GOENKA
2	<a href="#">Cont.Cas(C)/184/2024</a>	BHUPENDRA SINHA AND 3 ORS. <b>Versus</b> Dr. RAVI KOTA AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	MR. D NATH(R-2) MS. N BARMAN(R-2) O ASSUMI(R-2)
3	<a href="#">Cont.Cas(C)/242/2024</a>	MD. ARJU ALI <b>Versus</b> NARAYAN KONWAR, IAS AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA	
4	<a href="#">WA/385/2024</a>	THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS <b>Versus</b> SIVA PRASAD BEZBARUAH	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	
5	<a href="#">I.A.(Civil)/3242/2024</a> in PIL/57/2021	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, G M D A SC, GMC SC, WATER RESOURCE SC, P H E
	<b>WITH</b> <a href="#">PIL/57/2021</a>	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
6	<a href="#">WP(C)/3598/2024</a>	THE UNION OF INDIA AND ANR. <b>Versus</b> KANAK CHANDRA BARMAN (RETD.) AND 20 ORS.	SC, I A AND A D MR. R K TALUKDAR	MR S NATH (R-3 TO 10, 12,13,15,18,19,21,14,16,17,20) MS R MEDHI(R-3 TO 10, 12,13,15,18,19,21,14,16,17,20)
7	<a href="#">I.A.(Civil)/32/2025</a> in WA/15724/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> ASHWINI KUMAR MEDHI	MR H K DAS MR N K SARMA	
	<b>WITH</b> <a href="#">WA/15724/2024</a> (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> ASHWINI KUMAR MEDHI	MR H K DAS	

8	<a href="#">I.A.(Civil)/57/2025</a> in WA/15560/2024	HITESH DEKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR C GOSWAMI	SC, P AND R.D. SC, AG SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">WA/15560/2024</a> (Filing Number)	HITESH DEKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR C GOSWAMI	
9	<a href="#">I.A.(Civil)/63/2025</a> in WA/15732/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> PRADIP KUMAR BHUYAN	MR H K DAS MR N K SARMA	
	<b>WITH</b> <a href="#">WA/15732/2024</a> (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> PRADIP KUMAR BHUYAN	MR H K DAS	
10	<a href="#">I.A.(Civil)/65/2025</a> in WA/15727/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> CHIRANJIB BHATTACHARJEE	MR H K DAS MR N K SARMA	
	<b>WITH</b> <a href="#">WA/15727/2024</a> (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> CHIRANJIB BHATTACHARJEE	MR H K DAS	
11	<a href="#">I.A.(Civil)/78/2025</a> in WA/15730/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> BINOD BHAGABATI	MR H K DAS MR N K SARMA	
	<b>WITH</b> <a href="#">WA/15730/2024</a> (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> BINOD BHAGABATI	MR H K DAS	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
12	<a href="#">WA/2/2025</a>	JYOTISH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
13	<a href="#">PIL/41/2024</a>	ASSAM PUBLIC WORKS AND 3 ORS <b>Versus</b> STATE OF ASSAM AND 7 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC. AGRICULTURE SC, REVENUE
14	<a href="#">WP(C)/6114/2024</a>	CANARA BANK SPECIALISED A.R.M BRANCH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6116/2024</a>	CANARA BANK SPECIALISED ARM BRANCH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6129/2024</a>	CANARA BANK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6130/2024</a>	CANARA BANK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
18	<a href="#">WP(C)/7086/2024</a> WITH OFFICE NOTE	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. A LAHKAR	GA, ASSAM SC, GHC
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
19	<a href="#">WP(C)/7498/2022</a>	GHOSHITO YEPHTO AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C

20	<a href="#">PIL/12/2024</a> FIXED	GITIKA BHATTACHARJYA AND 12 ORS <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. R K D CHOUDHURY( DEPUTY SOLICITOR GENERAL OF INDIA) MR R DHAR, SC, PWD DY.S.G.I.
	<b>WITH</b>			
21	<a href="#">WP(C)/2700/2024</a>	NAVAJYOTI SARMA <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD
22	<a href="#">PIL/65/2024</a> B/O	ARUN KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	MR. K K PARASAR (C.GC) DY.S.G.I.
23	<a href="#">WA/238/2024</a> CAVT. NO.06482/024,	PARAN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR. B CHAKRAVARTY MR. A NATH SC, N C T E SC, SEC. EDU. FOR CAVEATOR
24	<a href="#">WA/260/2024</a>	DARASH MATHUR AND ANR <b>Versus</b> BINA DEVI AND ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. J KALITA (R-1) MR SOHAING(R-1) SC, FOREST
25	<a href="#">WA/288/2024</a>	RAJESH KUMAR GURUNG <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
26	<a href="#">WP(C)/3842/2023</a>	GS 178626Y, WELDER TRIBHUWAN KUMAR SINGH AND 16 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A CHAKRABORTY MS D MAHANTA	MR. D C BORAH (R-1 to 6) DY.S.G.I.
27	<a href="#">WP(C)/7408/2023</a>	SUBILAL NARZARY AND ANR <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
28	<a href="#">WP(C)/4821/2024</a>	NORTH EASTERN TEA ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA	MR. R K D CHOUDHURY DY.S.G.I.
<b>HEARING</b>				
29	<a href="#">WP(C)/6525/2016</a> CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.S C KEYAL GA, ASSAM MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.
30	<a href="#">WP(C)/2905/2019</a> FIXED	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA MS S DAS	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
31	<a href="#">PIL/75/2020</a>	NARAPATI BRAHMA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.

- 32 [WP\(C\)/2974/2020](#)  
FIXED
- ALL ASSAM NURSES ASSOCIATION  
**Versus**  
THE STATE OF ASSAM AND 5 ORS
- MR. T J MAHANTA  
MR. A KHANIKAR  
MR. M SAIKIA
- SC, HEALTH AND F W  
SC, FINANCE
- 33 [WA/461/2023](#)
- THE UNION BANK OF INDIA AND 5 ORS.  
**Versus**  
MANISH PURKAYASTHA @ MONISH  
PURKAYASTHA B
- MR. M SHARMA  
MS. S YASMIN
- MR. S BORTHAKUR  
MR. D GOGOI
- WITH**  
[L.A.\(Civil\)/2457/2023](#)  
**in** WA/461/2023
- THE UNION BANK OF INDIA AND 5 ORS.  
**Versus**  
MANISH PURKAYASTHA @ MONISH  
PURKAYASTHA
- MR. M SHARMA  
MS. S YASMIN

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 2**

**[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WA/214/2023</a> PART-HEARD, FIXED	RAJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C

LEAVE NOTE OF ADVOCATES FOR 20/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/143/2025</a>	M/S MONDAL TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, P H E
2	<a href="#">WP(C)/171/2025</a> B/O	MAKBUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, FOREST
3	<a href="#">WP(C)/189/2025</a>	RAM CHANDRA NUNIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. SURAJIT DAS A S CHOUDHURY	GA, ASSAM
4	<a href="#">WP(C)/191/2025</a>	ANOWER HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A ISLAM	SC, P AND R.D. GA, ASSAM
5	<a href="#">WP(C)/192/2025</a>	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N HOQUE MR H GUPTA MR. KHAIRUL ISLAM	GA, ASSAM
6	<a href="#">WP(C)/195/2025</a>	BISHAL DEY AND 52 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM DY.S.G.I. SC, K A A C
<b>ADMISSION</b>				
7	<a href="#">WP(C)/7080/2018</a>	MEDIPOLE PHARMACEUTICAL INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM MR. M BISWAS (R4) MS. B PHOM (R4) MR. D TIWARI (R4) SC, HEALTH
8	<a href="#">WP(C)/7403/2018</a> CAVT. NO.1130/2018	MALEGARH ANCHALIK UNNAYAN COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. J PATOWARY	GA, ASSAM MR. S AHMED MR A HAQUE MR S ISLAM SC, REVENUE FOR CAVEATOR
<b>WITH</b>				
9	<a href="#">WP(C)/6547/2017</a> CAVT. NO. 1519/17	ROUMARI GO-CHARANIA PATHAR COMMITTEE and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR.J AHMED MR.P RAHMAN MS.M AHMED	GA, ASSAM M MAHANTA,R MR. J PATOWARY,R MR.B J MUKHERJEE MR.H DAS MR. D J DAS,R FOR CAVEATOR

10	<a href="#">WP(C)/7420/2018</a>	M/S. INDOMECH INDUSTRIES <b>Versus</b> ASSAM HIGHER SECONDARY EDUCATION COUNCIL	MR R GAUR MR J C GAUR MS. M GAUR	MR. T C CHUTIA, SC, AHSEC MR. U J SAIKIA SC. A.H.S.E.C.
11	<a href="#">WP(C)/7600/2018</a>	JAGAT NAYAK <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S BORTHAKUR MR G BOKALIAL MR. M DEWAN	GA, ASSAM MR. A K GUPTA (R11) MR. R S MISHRA (R11) SC, FOREST SC, REVENUE
12	<a href="#">WP(C)/7637/2018</a>	M/S. PURVANCHAL COMMUNICATION PVT. LTD. AND ANR. <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 6 ORS.	MS. M DEV MR. R DUBEY MR. R HAZARIKA MS. A B KAYASTHA MR. A N I HUSSAIN MRS. A BASUMATARY MS. P DEB	MR B K SINGH (R1-R7) MR. B DEB (R1-R7) MR. N DEURY (R1-R7) MR D SAIKIA (R1-R7) SC, F C I
13	<a href="#">WP(C)/2669/2020</a> FIXED	KAILASH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, PWD SC, K A A C
14	<a href="#">WP(C)/6156/2023</a>	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD., <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD S HOQUE PETITIONER IN PERSON	MRS. R DEVI (r-3,4) DY.S.G.I. SC, PWD
15	<a href="#">WP(C)/6182/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD S HOQUE PETITIONER IN PERSON	MRS. R DEVI (r-3,4) DY.S.G.I. SC, PWD
16	<a href="#">WP(C)/7359/2023</a>	MANJU BIBI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
17	<a href="#">WP(C)/7363/2023</a>	MD LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
18	<a href="#">WP(C)/7380/2023</a>	JYOTI FORGE AND FABRICATION PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. M BISWAS S K DAS	MR. K GOGOI DY.S.G.I.
19	<a href="#">WP(C)/7446/2023</a>	BHASKAR BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M MAHANTA	SC, WATER RESOURCE
20	<a href="#">WP(C)/7451/2023</a>	JITEN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M MAHANTA	SC, WATER RESOURCE
21	<a href="#">WP(C)/7455/2023</a>	MD WAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
22	<a href="#">WP(C)/7464/2023</a>	M/S R N JHA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MR A A AHMED F. SHAHIN	MR. K GOGOI (r-1) DY.S.G.I.
23	<a href="#">WP(C)/75/2024</a>	PRADIP KALITA AND 103 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, CO OP
24	<a href="#">WP(C)/1185/2024</a> B/O	MOLOY BHATTACHARJEE AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S NATH MR. H AHMED	SC, WATER RESOURCE
25	<a href="#">WP(C)/1825/2024</a> CAVT. NO.03012/024,	MILI CHAUDHURY HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
26	<a href="#">WP(C)/6748/2024</a> FIXED	IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED B DAS	SC, TRANSPORT DEPARTMENT, ASSAM
27	<a href="#">WP(C)/6760/2024</a> FIXED	M/S HILL VIEW AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ MR. A R GOGOI MR M C KAKOTI MR. D J KAPIL	GA, ASSAM

**ORDERS**

28	<a href="#">Cont.Cas(C)/531/2015</a> FIXED	NIRMAL KUMAR AGARWALLA <b>Versus</b> RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
29	<a href="#">WP(C)/2611/2019</a>	M/S. PIONEER LIVESTOCK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR I RAFIQUE MR. B ZAMAN MS. M DEKA	GA, ASSAM
30	<a href="#">Cont.Cas(C)/330/2021</a> FIXED	MONIDA KHATUN <b>Versus</b> M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR K ISLAM MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
31	<a href="#">Cont.Cas(C)/464/2021</a>	ILLA SAIKIA <b>Versus</b> BIKRAM KAIRI	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	
32	<a href="#">Cont.Cas(C)/468/2021</a>	SMTI. KALYANI DAS <b>Versus</b> CHANDAN DEKA	MR. A PAUL	
33	<a href="#">Cont.Cas(C)/112/2022</a>	RAFIQUE UDDIN LASKAR AND ANR <b>Versus</b> KEERTHI JALLI, IAS AND 2 ORS	MR. I ALAM MR. T SK MS. R R BORAH	
34	<a href="#">Cont.Cas(C)/197/2022</a>	MANOJ AGARWALA <b>Versus</b> SIDDHARTH SINGH AND 2 ORS	MR. M RAHMAN	
35	<a href="#">Cont.Cas(C)/650/2022</a>	DHANESH MEDHI <b>Versus</b> ANURAG GOEL AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	MR. B CHOUDHURY (R1) MR P NAYAK (R1)
36	<a href="#">Cont.Cas(C)/665/2022</a>	SUBAL CHANDRA SAHA <b>Versus</b> ANURAG GOEL AND ANR	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	MR. B CHOUDHURY (R1) MR P NAYAK (R1)
37	<a href="#">Cont.Cas(C)/745/2022</a>	KHILIKANG MASHAHARY <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY (r-1,2)
	<b>WITH</b>			
38	<a href="#">Cont.Cas(C)/775/2022</a>	MANJU DAIMARI <b>Versus</b> AKASH DEEP, IAS AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
39	<a href="#">Cont.Cas(C)/762/2022</a>	ISMAIL ALI MAZUMDER <b>Versus</b> ALOK KUMAR AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MS. M BARMAN (R-2) MR. R DUBEY MR. M ISLAM (R-2) MS. A B KAYASTHA MR. A N I HUSSAIN
40	<a href="#">Cont.Cas(C)/42/2023</a>	OMAR ALI SHEIKH <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	MR. B CHOUDHURY MR P NAYAK MS. S CHUTIA MS P DAS MR A CHALIHA MS. PADMINI BARUA
41	<a href="#">Cont.Cas(C)/242/2023</a> B/O	NURUN NEHAR LASKAR <b>Versus</b> BIKRAM KAIRI, I.A.S. AND ORS	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-2) MR. A BHATTACHARJEE D J CHAKMA
42	<a href="#">Cont.Cas(C)/316/2023</a>	TAPAN PAUL AND ANR <b>Versus</b> SHUDHANGSHU VERMA, IRS	MR. S BISWAS MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	



43	<a href="#">WP(C)/1956/2023</a>	DILIP BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, CO OP GA, ASSAM MR. S C BISWAS(R-7,8) MS. K L R YANTHAN(R-7,8) MS. U NANDA(R-7,8) MS. J GHOSH(R-7,8)
44	<a href="#">WP(C)/4664/2023</a>	VISHAL DHANUKA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	J SHARMA G. DAS S MEDHI	SC, APDCL
45	<a href="#">MC/21/2024</a> WITH REVIEW PET./140/2022(D/O) AND WP(C)/4477/2022(D/O) <b>in</b> I.A.(Civil)/1217/2024 <b>WITH</b> <a href="#">I.A.(Civil)/1217/2024</a>	MD. TARIQUEL ISLAM <b>Versus</b> HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	SC, SEC. EDU.
46	<a href="#">Cont.Cas(C)/439/2024</a> FIXED	AJITAV CHOUDHURY <b>Versus</b> MUKUT PHUKAN AND ANR	MR. K KAKOTI MR N PATIRI	MR. P MAHANTA(R-2,9) MS. M BORGHAIN(R-2,9) SC, SEC. EDU. M DAS (R-2,9) MR. N GOSWAMI (R-1) MR D KALITA (R-2) MR. B GOSWAMI (R1) MR. D NATH (R-2) MR. P KAKATI (R-1) O ASSUMI (R-2)
47	<a href="#">WP(C)/4286/2024</a> FIXED	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/309/2019</a> WITH LCR	SOFIQUL ISLAM @ CHAFIQUL <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 <a href="#">WP(C)/6795/2019</a> WITH LCR	KRITIBASH HALDER AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3 <a href="#">WP(C)/585/2024</a> WITH LCR	MURSHIDA BEGUM @ MUKLESA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 <a href="#">WP(C)/2535/2024</a> WITH LCR	RABIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 <a href="#">WP(C)/5025/2024</a>	FIROJA KHATUN @ FERROJA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6 <a href="#">WP(C)/5042/2024</a>	SHAJEDA KHATUN @ SAJEDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
7 <a href="#">WP(C)/5878/2024</a>	HASMOT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

8	<a href="#">WP(C)/5913/2024</a>	MD. ABDUL SALAM @ A SELAM @ SUNU MIYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	OWEN. C MS N DEKA MS A HUSSAIN MR I CHAKMA MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/5925/2024</a>	MAHANANDA NAMASUDRA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/198/2025</a>	MINARA BEGUM @ MINARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH (LEGAL AID COUNSEL)	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
11	<a href="#">WP(C)/3966/2018</a> WITH LCR	NURUL AMIN @ NURUL AMIN KHA AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. P P DUTTA MR. A BORUA MS. M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	<a href="#">WP(C)/3999/2018</a> WITH LCR	ABDUL KADDUS <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N ISLAM MR A MOTALIB MR. K MIRA MS. L WAJEEDA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	<a href="#">WP(C)/4028/2018</a> WITH LCR	FULJAN NESSA @ FULU KHATUN @ FULE KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	F BEGUM MR. L MOHAN MR. R ALI MR. M RAHMAN MR. S K SAIKIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	<a href="#">WP(C)/6750/2018</a> WITH LCR	ABBAS ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MRS. S ISLAM	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
15	<a href="#">WP(C)/6753/2018</a> WITH LCR	SANMIA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	<a href="#">WP(C)/6762/2018</a> WITH LCR	MONOWARA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	<a href="#">WP(C)/6778/2018</a> WITH LCR	PUSPA BHOWMIK <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MR. S BISWAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	<a href="#">WP(C)/6788/2018</a> WITH LCR	KUDDUS ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR S A BARBHUIYA MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

19	<a href="#">WP(C)/6796/2018</a> WITH LCR	ABDUL BATEN @ BATEN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	<a href="#">WP(C)/7014/2018</a> WITH LCR	RAMEZ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR A ALI MR. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b>			
21	<a href="#">WP(C)/2983/2018</a>	SHAHATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	<a href="#">WP(C)/8004/2018</a> WITH LCR	JAMINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	<a href="#">WP(C)/8037/2018</a> WITH LCR	KAMAL UDDIN @ KAMAL SK. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	<a href="#">WP(C)/8041/2018</a> WITH LCR	MADBHANU @ KATBHANU BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	<a href="#">WP(C)/8089/2018</a> WITH LCR	PIAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	<a href="#">WP(C)/8771/2018</a> WITH 3 NOS. OF DOCUMENT FILES	MINATI RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
27	<a href="#">WP(C)/413/2021</a> WITH LCR	KULA CHANDRA DAS @ KUL CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	<a href="#">WP(C)/465/2021</a> WITH LCR	FUL KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	<a href="#">WP(C)/533/2021</a> WITH CLR	IMAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	<a href="#">WP(C)/648/2021</a> WITH LCR	SURZYA BHANU @ SURIYA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	<a href="#">WP(C)/1115/2021</a> WITH LCR	SOHITON BIBI @ SHAHITON BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

32	<a href="#">WP(C)/2567/2022</a>	MD. YAKUB ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BORA MR. T DEURI MR. J PATOWARY MR. V A CHOWDHURY MS. A MESEN MS J BEGUM	GA, ASSAM MR I RAFIQUE (R8) MR. M K SHARMA (R8) MS A AFREEN (R8)
33	<a href="#">WA/193/2024</a>	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) <b>Versus</b> PAWAN KUMAR GARG	MR. S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I.)	DR. ASHOK SARAF, Sr. Advocate. MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
34	<a href="#">WA/284/2024</a> CAVT. NO.07352/024,	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	G. GOSWAMI MS B CHOUDHURY MR. A SANDILYA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2493/2024</a> <b>in</b> WA/284/2024	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR
35	<a href="#">WP(C)/2412/2024</a> WITH LCR	SUNIL DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
36	<a href="#">WP(C)/6709/2024</a> FIXED, WITH LCR	HANUFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	DY.S.G.I.
<b>ORDERS</b>				
37	<a href="#">Review.Pet./71/2020</a> IN WP(C)/6826/2018(D/O)	MUSSTT. KARIMON NESSA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	<a href="#">W.P.(CrI.)/32/2022</a> FIXED	ANJUWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
39	<a href="#">WP(C)/4339/2022</a>	BIMALA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
40	<a href="#">I.A.(Civil)/3663/2023</a> <b>in</b> Review.Pet./13944/2023	MUKBUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">Review.Pet./13944/2023</a> (Filing Number)	MUKBUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS. E	MS. D GHOSH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3706/2023</a>	MUKBUL HUSSAIN, <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

	<b>WITH</b> <a href="#">I.A.(Civil)/950/2024</a>	MUKBUL HUSSAIN, <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
41	<a href="#">W.P.(Cri.)/25/2024</a> FIXED	ISHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM MR. J BARMAN(R-4) MR D J BORO (R-4)
42	<a href="#">I.A.(Civil)/1179/2024</a> in Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">Review.Pet./32/2022</a>	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/1839/2023</a> in Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	<a href="#">I.A.(Civil)/4038/2024</a> WITH LCR in WP(C)/5080/2024	BULBUL NESSA@ BULBULI NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/5080/2024</a>	BULBUL NESSA@ BULBULI NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
44	<a href="#">I.A.(Civil)/4086/2024</a> WITH LCR in WP(C)/4907/2017	ON THE DEATH OF KHADEM ALI @ KHADEM ALI HIS LEGAL HEIRS JAYNAB NESSA AND 7 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS B HAZARIKA MS F N ZAMAN	GA, ASSAM DY.S.G.I. SC, F.T ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/4907/2017</a>	KHADEM ALI @ KHADEM ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
45	<a href="#">I.A.(Civil)/4095/2024</a> WITH LCR in WP(C)/7751/2018	ON THE DEATH OF ASHAD ALI @ ARSED ALI HIS LEGAL HEIRS HAMELA KHATUN AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS B HAZARIKA MS F N ZAMAN	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/7751/2018</a>	ASHAD ALI @ ARSED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
46	<a href="#">I.A.(Civil)/75/2025</a> WITH LCR in WP(C)/6658/2024	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/6658/2024</a>	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



सत्यमेव जयते

## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING  
OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./3861/2024</a> FIXED	JEHERUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025





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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/146/2024</a> B/O	PRANITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P BOIRAGI	SC, ELEM. EDU SC, AG MR. S K MEDHI (SC,AG) SC, FINANCE
2	<a href="#">Cont.Cas(C)/596/2024</a> B/O	KAMAL UDDIN AHMED <b>Versus</b> S N CHOWDHURY, ACS	MR. N ISLAM	
3	<a href="#">Cont.Cas(C)/681/2024</a>	SADIA BEGUM LASKAR <b>Versus</b> NISARG HIVARE, I.A.S. AND ANR.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	
4	<a href="#">WP(C)/2704/2024</a> FIXED	SANGEETA BAROOAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
5	<a href="#">WP(C)/3780/2024</a> B/O	MD. FARUK AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU
6	<a href="#">WP(C)/6046/2024</a> FIXED	HARI PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUHDURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU
7	<b>WITH</b> <a href="#">WP(C)/3572/2024</a>	HARI PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
8	<a href="#">WP(C)/28/2025</a> FIXED	KALAPANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	D DAS MRS. P DUTTA JYOTISH DAS	SC, ELEM. EDU
9	<a href="#">WP(C)/157/2025</a>	MRINAL KUMAR ADHIKARY AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	SC, HIGHER EDU GA, ASSAM
10	<a href="#">WP(C)/159/2025</a>	PRAMILA KUMARI PRAJAPATI AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	SC, HIGHER EDU GA, ASSAM

11	<a href="#">WP(C)/173/2025</a>	BOLIN DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	SC, ELEM. EDU SC, SEC. EDU. SC, BTC
12	<a href="#">WP(C)/181/2025</a>	WAZIP ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR N SARMA MR. M MONDAL	SC, A S S E B SC, SEC. EDU.
13	<a href="#">WP(C)/182/2025</a>	SHABNAM YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>ADMISSION</b>				
14	<a href="#">WP(C)/2184/2016</a> FIXED	SONEKA BIBI @ SONEKA KHATUN and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM MR.A H AHMED	MR.J ISLAM(R-8) MS.S KALITA(R-8) SC, ELEMENTARY EDUCATION(R1,2) SC, BTC(R3-6) MR.A HOQUER-8
15	<a href="#">WP(C)/5746/2016</a> WITH WP(C)/1505/2017 AND WP(C)/1276/2022 (BOTH D/O), FIXED	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MS.D SINHA MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MS. B CHETIA	SC, HIGHER EDU MR. P J PHUKAN MR.R THAKURIA(R- 4&5) SC, EDUCATION SC, KKHSOU SC, U G C ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
<b>WITH</b>				
16	<a href="#">WP(C)/1643/2022</a>	HIGHBROW, <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
17	<a href="#">I.A.(Civil)/1368/2019</a> B/O in WP(C)/156/2019 <b>WITH</b> <a href="#">WP(C)/156/2019</a>	MD. ABDUS SHAHID AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R K TALUKDAR MR. D BORAH	SC, ELEM. EDU
<b>WITH</b>				
18	<a href="#">WP(C)/994/2020</a> FIXED	ABDUS SHAHID AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR T N SRINIVASAN MR. R K TALUKDAR MR. D BORAH MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU
18	<a href="#">WP(C)/994/2020</a> FIXED	MOKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
<b>WITH</b>				
19	<a href="#">WP(C)/3967/2024</a>	RANJIT DAS AND 65 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
20	<a href="#">WP(C)/4210/2021</a> FIXED	HEMONTA GOGOI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, HIGHER EDU
21	<a href="#">WP(C)/6933/2022</a> B/O	RITA DAS SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
22	<a href="#">WP(C)/4067/2023</a> FIXED	GUNAWATI PANYANG @ GUNAWATI PANYANG MORANG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K NEOG	SC, ELEM. EDU GA, ASSAM
23	<a href="#">WP(C)/5633/2023</a> FIXED	OLIVA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MR K J HAZARIKA	SC, ELEM. EDU SC, SCERT, ASSAM SC, SSA
24	<a href="#">WP(C)/5796/2023</a> FIXED	SUCHANDRA BASAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE

25	<a href="#">WP(C)/5905/2023</a> FIXED	HEMANTA KUMAR TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU MR. S DUTTA (r-4) SC, SCERT, ASSAM MR P CHOUDHURY (r-4) MR. P SENGUPTA (r-4) MS P SAIKIA (r-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1213/2024</a> in WP(C)/5905/2023	TAPAN KUMAR SARMA <b>Versus</b> HEMANTA KUMAR TAMULY AND 3 ORS	MR. P SENGUPTA MR. P SENGUPTA	SC, ELEM. EDU SC, SCERT, ASSAM MS D BORGOHAIN
26	<a href="#">WP(C)/7278/2023</a> FIXED	MANUARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU SC, ELEM. EDU MR. R BORPUJARI (R-5) SC, FINANCE DEPTT.
27	<a href="#">WP(C)/108/2024</a> FIXED	SAJAL DAS AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
28	<a href="#">WP(C)/1224/2024</a> FIXED	FIROZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, AG
29	<a href="#">WP(C)/1426/2024</a> FIXED	JATIN HAZARIKA @ JATIN KR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, ELEM. EDU SC, SCERT, ASSAM SC, SCERT, ASSAM GA, ASSAM MR. B CHOUDHURY MR. B CHOUDHURY SC, FINANCE DEPTT.
30	<a href="#">WP(C)/1697/2024</a> B/O	KANAK CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	SC, ELEM. EDU
31	<a href="#">WP(C)/2090/2024</a> FIXED	TAPASH KUMAR SARMA AND 38 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	SC, AG (A AND E) MR B DEURI, GA, ASSAM SC, SEC. EDU. SC, FINANCE
32	<a href="#">WP(C)/4373/2024</a> FIXED	HITESH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
33	<a href="#">WP(C)/4983/2024</a> FIXED	GOPAL BHOWMIK AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, SEBA
34	<a href="#">WP(C)/6550/2024</a> FIXED	MD. FAKARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. B ZAMAN J.P. BARUAH	SC, SEC. EDU.
35	<b>WITH</b> <a href="#">WP(C)/2489/2024</a>	MD. FAKARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
		<b>ORDERS</b>		
36	<a href="#">WP(C)/536/2020</a> FIXED	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. P HAZARIKA (R-3,4) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) MR. P K MUNIR(R-3,4) MR. H S BORAH(R-3,4) SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/2552/2024</a> in WP(C)/536/2020	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, SEC. EDU.

37	<a href="#">Cont.Cas(C)/737/2023</a> FIXED	JOTIN GOGOI AND 13 ORS <b>Versus</b> NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (R-3) MR. P K BORAH (R-3) MR. U SARMA (R-3)
	<b>WITH</b>			
38	<a href="#">Cont.Cas(C)/719/2023</a>	MIRA NAZIR AND 3 ORS <b>Versus</b> NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR S M T CHISTIE(R-3) MR. R MAZUMDAR (R-1) MR. N J KHATANIAR (R-1) MS. N PHUKAN(R-3)
39	<a href="#">Cont.Cas(C)/400/2024</a> FIXED	MIR JOYNAL ABEDIN <b>Versus</b> SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	
40	<a href="#">I.A.(Civil)/2898/2024</a> in WP(C)/3618/2024	HARESWAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/3618/2024</a>	HARESWAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR. S K GHOSH MS F AHMED	SC, ELEM. EDU SC, AG (A AND E)
41	<a href="#">WP(C)/3856/2024</a> FIXED	MAHESH CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, AG SC, SEC. EDU. SC, FINANCE
42	<a href="#">I.A.(Civil)/48/2025</a> B/O in WP(C)/6759/2024	SCREENING/SELECTION COMMITTEE AND ANR <b>Versus</b> DR BAPAN KALITA AND ORS	MR R SINGHA MR R SINGHA MS S PATOWARY	MR. A BORUA SC, EDU
	<b>WITH</b> <a href="#">WP(C)/6759/2024</a>	DR BAPAN KALITA <b>Versus</b> STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU MR R SINGHA MS S PATOWARY SC, U G C
43	<a href="#">WP(C)/6717/2024</a>	DR JEUTI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A KALITA MR. M MAHANTA MR N KALITA	SC, HIGHER EDU MR R SINGHA MS S PATOWARY
	<b>WITH</b> <a href="#">I.A.(Civil)/55/2025</a> in WP(C)/6717/2024	THE SELECTION COMMITTEE AND ANR <b>Versus</b> DR JEUTI TALUKDAR AND ORS	MR R SINGHA MR R SINGHA	SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
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**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Rev.P./533/2022</a>	MD. SHAH ALOM BHUYAN <b>Versus</b> MUSTT. JOYMAN NESSA @ KHATUN AND ANR.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. A K HUSSAIN (R1) MR. B HUSSAIN (R1) MR A HAQUE (R1) PP, ASSAM (R2)
2	<a href="#">Crl.A./12/2025</a>	KAUSHIK PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N S THAKURIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/24/2025</a> <b>in</b> Crl.A./12/2025	KAUSHIK PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N S THAKURIA	PP, ASSAM
3	<a href="#">Crl.A./15/2025</a>	JAKIR HUSSAIN @ JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/36/2025</a> <b>in</b> Crl.A./15/2025	JAKIR HUSSAIN @ JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">Mat.App./8/2020</a> WITH LCR 3 FILES.	XXXXXXX <b>Versus</b> XXXXXXX	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. A C RAY
	<b>WITH</b> <a href="#">I.A.(Civil)/3366/2022</a> <b>in</b> Mat.App./8/2020	XXXXXXXXX <b>Versus</b> XXXXXXXXX	MR. B K BHAGAWATI	MR. N N JHA
5	<a href="#">I.A.(Crl.)/871/2023</a> WITH LCR 3 FILES <b>in</b> Crl.A./342/2023	PULAK DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./342/2023</a>	PULAK DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR S BORTHAKUR MR N J DAS MR. D BORA MR. N MAHAJAN MR SAURADEEP DEY MR. B HUSSAIN	PP, ASSAM
6	<a href="#">Crl.A./330/2024</a> WITH 5 FILES WITH 2 REGISTER BOOK AND 5 FILES PHOTOCOPY.	NARAYAN TAMULI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	MR. A U CHOUDHURY (R-2) MR S ISLAM(R-2) PP, ASSAM
7	<a href="#">Crl.A./340/2024</a>	BIKKY SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR S BORTHAKUR MR. D SARMAH MR. D GOGOI S. J. SAHARIAH B. D. KAKATI MR. A R HAZARIKA SADDAM HUSSAIN	MS. D GHOSH (R-2) MR. M AHMED (R-2) MS H BETALA (R-2) MS A HUSSAIN (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) MR A.K. HAJONG (R-2) PP, ASSAM
8	<a href="#">I.A.(Crl.)/942/2024</a> in Crl.A./8780/2024	LAKHI BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P JAIN MR V JAMMAR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./8780/2024</a> (Filing Number)	LAKHI BORA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR V JAMMAR	
	<b>WITH</b> <a href="#">I.A.(Crl.)/8782/2024</a> (Filing Number)	LAKHI BORA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR V JAMMAR	
9	<a href="#">I.A.(Civil)/1939/2024</a> in Mat.App./20/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
	<b>WITH</b> <a href="#">Mat.App./20/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
10	<a href="#">I.A.(Crl.)/9/2025</a> in CRL.A(J)/11947/2024	PRANJOY HOJAI <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/11947/2024</a> (Filing Number)	PRANJOY HOJAI <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR	
11	<a href="#">I.A.(Crl.)/27/2025</a> in Crl.A./11978/2024	HAZRAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ATREYA MS. C KALITA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./11978/2024</a> (Filing Number)	HAZRAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ATREYA	
12	<a href="#">I.A.(Crl.)/28/2025</a> in CRL.A(J)/10909/2024	ARJUN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/10909/2024</a> (Filing Number)	ARJUN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. L DEVI	

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|----|---|---|---|---|
| 13 | <a href="#">I.A.(CrI.)/29/2025</a><br>in CRL.A(j)/11778/2024                              | SANJAY BHUMIJ<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MRS. P B BORDOLOI   | PP, ASSAM   |
|    | <b>WITH</b><br><a href="#">CRL.A(j)/11778/2024</a><br>(Filing Number)                     | SANJAY BHUMIJ<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MRS. P B BORDOLOI   |   |
|    | <b>WITH</b><br><a href="#">I.A.(CrI.)/11779/2024</a><br>(Filing Number)                   | SANJAY BHUMIJ<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MRS. P B BORDOLOI   |   |
|    |   | <b>HEARING</b>  |   |   |
| 14 | <a href="#">CrI.A./203/2010</a><br>WITH LCR 7 FILES. P.B-2                                | THE STATE OF ASSAM<br><b>Versus</b><br>ASHIK ALI                    | PP, ASSAM   | MR.A M MAZUMDAR<br>MR.F K R AHMED<br>MR.M K HUSSAIN<br>MR.A CHOUDHURY |
| 15 | <a href="#">CrI.A./266/2016</a><br>8 Y 5 M 6 D :WITH LCR 1 BUNDLE.<br>P.B- 14 VOL. FIXED. | SRI SAHADEB CHAKMA @ HURRHABA<br><b>Versus</b><br>THE C.B.I and ANR | MR.S ISLAM<br>MR.S AHMED<br>MR.A CHOUDHURY<br>MR. P DUTTA<br>MS.M KONCH | MR.P N CHOUDHURY<br>SC, CBI   |

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER  
RISING OF THE SPECIAL DIVISION BENCH  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5634/2015</a>	THE ALL ASSAM SOCIAL WELFARE STATISTICAL EMPLOYEES ASSOCIATION and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BARUA MR.R ISLAM MR.D DAS MR I AHMED MS.R A MOSTAFI	SC, FINANCER3and4 MR. J.K. GOSWAMI, ADDL. SR. GA, ASSAM SC, SOCIAL WELFARE(R- 1&2)
2	<a href="#">WP(C)/6067/2019</a>	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE GA, ASSAM
3	<a href="#">WP(C)/945/2020</a>	RUHUL AMIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
4	<b>WITH</b> <a href="#">WP(C)/7616/2019</a>	CHANDRA KANTA GOALA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
5	<a href="#">WP(C)/2667/2020</a>	MAHIPAL YADAV <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
6	<a href="#">WP(C)/3599/2020</a>	BISWAJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A GOGOI MR D K BARUAH	GA, ASSAM
<b>BAIL HEARING</b>				
7	<a href="#">AB/3157/2024</a> FIXED	MAINUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
8	<a href="#">AB/3163/2024</a> FIXED	MEHER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI S BASUMATARY	PP, ASSAM

**ORDERS**



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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1721/2024</a>	MANJULA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	GA, ASSAM
2	<a href="#">WP(C)/3987/2024</a> FIXED	RAKIBUDDIN BARBHUYAN AND ANR <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, A S T C
3	<a href="#">WP(C)/6072/2024</a> FIXED	SOLEMAN ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD	GA, ASSAM SC, BTC SC, REVENUE
4	<a href="#">WP(C)/6092/2024</a> FIXED	PRABIN BORO AND 33 ORS <b>Versus</b> THE BODOLAND TERRITORIAL REGION AND 3 ORS	MR D K DAS MR. M KHATANIAR	GA, ASSAM DY.S.G.I. SC, BTC
5	<a href="#">WP(C)/6287/2024</a>	HUSSAIN AHMED CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED SC, NHDC	GA, ASSAM DY.S.G.I. SC, PWD
6	<a href="#">WP(C)/6359/2024</a>	MD. SULEMAN SHAIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R ISLAM LEGAL AID COUNSEL	GA, ASSAM
7	<a href="#">WP(C)/6948/2024</a> FIXED	KHANINDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/6960/2024</a> FIXED	PRATIMA NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR. A W MONDAL	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/6980/2024</a> FIXED	SUSHIL DAS @ SUSHIL KUMAR NAMA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE

10	<a href="#">WP(C)/6995/2024</a>	RAJU HAZARIKA AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR A K DAS	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM SC, A A I SC, REVENUE
11	<a href="#">WP(C)/7008/2024</a>	ISLAM UDDIN BARBHUIYA <b>Versus</b> ASSAM INFORMATION COMMISSION AND 5 ORS.	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM
12	<a href="#">WP(C)/7023/2024</a>	LUKMAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE L P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE SC, REVENUE
13	<a href="#">WP(C)/7049/2024</a> FIXED	DHANADA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K ROY K RAHMAN MR. SAIDUL ALOM	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
14	<a href="#">Cont.Cas(C)/8/2025</a>	PRADIP HAZARIKA <b>Versus</b> APURBA KUMAR HAZARIKA	MR. D BARUAH	
15	<a href="#">WP(C)/149/2025</a>	URMILA SUBBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, HEALTH
16	<a href="#">WP(C)/165/2025</a>	ONGC SRAMIK BAL <b>Versus</b> UNION OF INDIA AND 10 OTHERS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. P BORDOLOI MR. N M DAS MR. J HATIMURIA	DY.S.G.I.
17	<a href="#">WP(C)/170/2025</a> B/O	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H LASKAR	SC, P AND R.D. GA, ASSAM SC, A S E C
18	<a href="#">WP(C)/176/2025</a> B/O	HARENDRA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	SC, P AND R.D. GA, ASSAM
19	<a href="#">WP(C)/177/2025</a> B/O	SAHIDUL ALAM CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
20	<a href="#">WP(C)/190/2025</a> B/O	M/S CAR SERVICING CENTER AND ANR <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 3 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC
21	<a href="#">WP(C)/193/2025</a> B/O	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	SC, P AND R.D. GA, ASSAM SC, A S E C
22	<a href="#">WP(C)/197/2025</a> B/O	RAKIB AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM SC, A S E C
23	<a href="#">WP(C)/199/2025</a> B/O	JALAL UDDIN AHMED AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
24	<a href="#">WP(C)/200/2025</a> B/O	ABDUL SALAM AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
25	<a href="#">WP(C)/202/2025</a> B/O	MUNSER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, REVENUE

**ORDER (STAY VACATING)**

26	<a href="#">I.A.(Civil)/2127/2023</a> in <a href="#">WP(C)/598/2023</a>	THE KHARUPETIA MUNICIPAL BOARD AND ANR. <b>Versus</b> MOHIBUR RAHMAN AND 4 ORS.	MR A SARMA	GA, ASSAM MS N SULTANA SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/598/2023</a>	MOHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	MR. S CHAUHAN (R5, R6) GA, ASSAM MR. A R SHOME (R5, R6) MR. A SARMA (r-5,6) MR. K KALITA (r-5,6) MR. P MAZUMDER (R5, R6) MR N ALAM (R5, R6) MR. LENTSO (r-5,6) SC, REVENUE
<b>ADMISSION</b>				
27	<a href="#">WP(C)/1034/2017</a>	SMT. BISWESWARI KUTUM and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N N KARMAKAR MR.B B RABHA	MR.M TALUKDARR-3 GA, ASSAM MS.M TALUKDAR(R-3) MRB KAUSHIK(R-3)
28	<a href="#">WP(C)/8897/2018</a>	JANARDAN BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H K SARMA MR. D K SARMAH MS. M PATGIRI	GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/3521/2020</a>	ABHIMANYU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P MAJUMDAR	GA, ASSAM MR. K P PATHAK SC, TRANSPORT
30	<a href="#">WP(C)/3470/2022</a> FIXED	AMAL BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM
31	<a href="#">WP(C)/1783/2023</a> FIXED	CHANDRA PRASAD BORA <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
32	<a href="#">WP(C)/4091/2023</a> FIXED	DILIP KUMAR THAKURIA <b>Versus</b> THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 7 ORS	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	GA, ASSAM SC, G M D A
33	<a href="#">WP(C)/6169/2023</a> FIXED	JYOTSNA DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.
34	<a href="#">WP(C)/6435/2023</a> FIXED	RAJENDRA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM MR H K J AHMED (R4) MR S N KRISHNATRAYA (R4)
35	<a href="#">WP(C)/2483/2024</a> FIXED	PRASANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	MR U DAS(R-7) MR. S SAIKIA(R-7) SC, GMC SC, G M D A
36	<a href="#">WP(C)/4168/2024</a> FIXED	ASSI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS M GAZLOO	GA, ASSAM
37	<a href="#">WP(C)/4895/2024</a>	ARMAAN KUMAR MAHATO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
38	<a href="#">WP(C)/5113/2024</a> FIXED	NAWAZ AHMED BORBORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C GOGOI MR B ISLAM MR. H KAKATI	GA, ASSAM SC, REVENUE

39	<a href="#">WP(C)/5868/2024</a> FIXED	M/S SUBHAM AGENCIES PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
40	<a href="#">WP(C)/6050/2024</a>	MS ANABOND LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION
<b>ORDERS</b>				
41	<a href="#">WP(C)/3781/2018</a>	ARJUN CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A K DAS MR. P MAHANTA MR. M J GOGOI	GA, ASSAM MR. A GANGULY (R7-R10) MR T CHHETRI (R7-R10) MR. J K DAS (R7-R10)
42	<a href="#">WP(C)/8126/2019</a>	CHANDAN SAIKIA <b>Versus</b> THE BANK OF BARODA AND 3 ORS	MS A SAIKIA MR. M BISWAS MS. B BORA	MS N NATH MR. M DUTTA
43	<a href="#">WP(C)/5583/2020</a>	MAMATA MECH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MR B K SINGH MRS P HAZARIKA MS J BEGUM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR SC, GDD
44	<a href="#">WP(C)/980/2021</a>	ABDUL KADIR CHOUDHARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD. A SAHAD MR. J B SAIKIA	SC, PNRD GA, ASSAM
45	<a href="#">WP(C)/3102/2023</a>	STYLO TABLEWARES <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
46	<a href="#">Cont.Cas(C)/419/2024</a> FIXED	ABUL KALAM AZAD KHAN <b>Versus</b> GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. I BORTHAKUR
47	<a href="#">I.A.(Civil)/2846/2024</a> in WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/5568/2021</a>	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
48	<b>WITH</b> <a href="#">WP(C)/117/2021</a> CAVT. NO. 08392/020,	RAM KRISHNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 25 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. K N CHOUDHURY MR. N BHARALI MR. M DAS SC, WPT AND BC FOR CAVEATOR SC, P AND R.D.
49	<a href="#">WP(C)/5216/2024</a> FIXED	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B BURAGOHAJ MD A A HUSSAIN	SC, P AND R.D.
50	<a href="#">WP(C)/5314/2024</a> FIXED	MULCHAND AGARWALA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D SARAF MR. S S GUPTA MS P SHARMA	GA, ASSAM
51	<a href="#">WP(C)/6417/2024</a> FIXED	MINAJUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR F Z MAZUMDER	GA, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025

8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">Arb.P./1/2025</a>	SANDEEP KUMAR NAHATA <b>Versus</b> PRAVEEN KOTHARI	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	
2	<a href="#">Arb.P./2/2025</a>	M/S ENGINEERS GUILD <b>Versus</b> THE CHIEF ENGINEER, PWD (BUILDING), ASSAM AND ANR	MR. A BISWAS MR R KALITA MR P K BASU	SC, PWD
3	<a href="#">WP(C)/147/2025</a>	ZUSNARA BEGUM <b>Versus</b> THE DIRECTOR SOCIAL WELFARE DEPARTMENT AND 2 ORS	MR. Z KHALID MD. A H LASKAR MS S Z HAYAT MS B H SHIRIN	GA, ASSAM
4	<a href="#">WP(C)/178/2025</a>	BELLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A A MONDAL MR R A AHMED MR A ALAM Z ROHMAN	SC, P AND R.D. GA, ASSAM SC, IRRIGATION SC, P H E
5	<a href="#">WP(C)/179/2025</a>	ALOK LAL <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. B BARUAH MR U RONGPI	DY.S.G.I.
6	<a href="#">WP(C)/180/2025</a>	075330511 EX CONSTABLE/GD (GENERAL DUTY) A DIPENDRA SINGHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
7	<a href="#">WP(C)/183/2025</a>	KABINDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR P BHARDWAJ MS. B DEVI	SC, CO OP GA, ASSAM SC, FISHERY SC, FINANCE
8	<a href="#">WP(C)/184/2025</a>	RANADHIR DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, AG (A AND E) GA, ASSAM GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT.
9	<a href="#">WP(C)/185/2025</a>	KAMAL SING DAIMARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	DY.S.G.I.

10	<a href="#">WP(C)/194/2025</a>	NO.G/5014969N EX RFN/GD TRILOK CHAND PARASHAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
11	<a href="#">WP(C)/196/2025</a> B/O	NARJI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. S BANIK MR A RAZZAK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, AG SC, FINANCE
12	<a href="#">WP(C)/201/2025</a>	MADHAB CHANDRA NATH AND 296 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT.
<b>- FOR ORDERS -</b>				
13	<a href="#">Cont.Cas(C)/365/2017</a>	BITUPAN RABHA <b>Versus</b> MANOJ JOSHI and 4 ORS.	MR.F U BORBHUIYA MS.S DAS	MR.S C KEYAL(R-3)
14	<a href="#">Cont.Cas(C)/350/2019</a> FIXED	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION <b>Versus</b> PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
<b>WITH</b>				
15	<a href="#">Cont.Cas(C)/86/2019</a>	HALESWARI BASUMATARY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
<b>WITH</b>				
16	<a href="#">Cont.Cas(C)/164/2019</a>	HASINA KHATUN AND 18 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
<b>WITH</b>				
17	<a href="#">Cont.Cas(C)/209/2019</a>	ANDIBI NATH AND 77 ORS. <b>Versus</b> PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
<b>WITH</b>				
18	<a href="#">Cont.Cas(C)/252/2019</a>	PANCHAMI BALA RAY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
<b>WITH</b>				
19	<a href="#">Cont.Cas(C)/303/2019</a>	SUNITY BRAHMA AND 66 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
<b>WITH</b>				
20	<a href="#">Cont.Cas(C)/333/2019</a>	PADUMI BARAH AND 23 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
<b>WITH</b>				
21	<a href="#">Cont.Cas(C)/340/2019</a>	PARUL DAIMARI AND 61 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
<b>WITH</b>				
22	<a href="#">Cont.Cas(C)/550/2019</a>	BHANUMATI BORO AND 54 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
<b>WITH</b>				
23	<a href="#">Cont.Cas(C)/452/2023</a>	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS <b>Versus</b> RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
<b>WITH</b>				
24	<a href="#">Cont.Cas(C)/557/2024</a>	MODHUBALA DEURI AND ORS <b>Versus</b> SHRI SHANTANU P GOTMARE	MR M H AHMED I AMIN MR. O ULLAH	MR D DEKA (R-2) SC, HEALTH
25	<a href="#">Cont.Cas(C)/135/2024</a>	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN <b>Versus</b> NIRAJ VERMA AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	



26	<a href="#">I.A.(Civil)/3881/2024</a> FIXED in WP(C)/4853/2024	NIT WORKERS UNION AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
	<b>WITH</b> <a href="#">WP(C)/4853/2024</a>	NIT WORKERS UNION AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
27	<a href="#">I.A.(Civil)/4074/2024</a> FIXED in Cont.Cas(C)/160/2023	MD. NAZIMUDDIN AHMED <b>Versus</b> MEGHA NIDHI DAHAL	MR K PUJARI	
	<b>WITH</b> <a href="#">Cont.Cas(C)/160/2023</a>	MD. NAZIMUDDIN AHMED <b>Versus</b> MEGHA NIDHI DAHAL	MR K PUJARI MS. K A PUJARI	MR. S BORA (R-1) MR P NAYAK (R-1)
28	<a href="#">Cont.Cas(C)/777/2022</a>	MADAN DAS <b>Versus</b> M N DAHAL , IAS AND ANR	MS. L DEVI	MR. D SAIKIA (R1, R2) MR. S BORA (R1, R2) MR P NAYAK
29	<a href="#">WP(C)/6819/2024</a> FIXED	PRASANNA JYOTI BORTHAKUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM MR. M BISWAS(R-6 TO 11, 13 TO 16) MR B CHOUDHURY(R-6 TO 11, 13 TO 16) J SINGPHO(R-6 TO 11, 13 TO 16) A GHOSAL (R-6 TO 11, 13 TO 16)
30	<a href="#">WP(C)/6824/2024</a> FIXED	PRAPRITY DUTTA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM MR. M BISWAS (R-6,7,8,9,10,11,13,14,15,16) MR B CHOUDHURY (R-6,7,8,9,10,11,13,14,15,16) J SINGPHO (R-6,7,8,9,10,11,13,14,15,16) A GHOSAL (R-6,7,8,9,10,11,13,14,15,16)
31	<a href="#">WP(C)/6833/2024</a> FIXED	SMTI. RANUMAI TAMULI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR F HAQUE MR A ISLAM	GA, ASSAM
32	<a href="#">WP(C)/7034/2024</a> (WITHDRAWAL), B/O	SMTI BABITA BARKAKOTI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
33	<a href="#">WP(C)/8284/2022</a> FIXED	AHIDUL ISLAM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
34	<a href="#">WP(C)/410/2023</a>	DIGENDRA MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR . B MALAKAR	GA, ASSAM
35	<a href="#">WP(C)/3073/2023</a> FIXED	YASHODA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AG MRS. S. BARUAH, (R-1, 3 & 4) SC, FINANCE
36	<a href="#">WP(C)/3550/2023</a> B/O	MANI RAM SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, ELEM. EDU SC, FINANCE
37	<a href="#">WP(C)/336/2024</a> FIXED	MD. MUKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. Z HAMMAD	GA, ASSAM
38	<a href="#">WP(C)/1209/2024</a> FIXED	TRAILOKYA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH

39	<a href="#">WP(C)/1621/2024</a> FIXED	PUNGKHA MUCHAHARY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	DY.S.G.I.
	<b>WITH</b>			
40	<a href="#">WP(C)/4687/2023</a>	PUNGKHA MUCHAHARY <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. S K MEDHI DY.S.G.I.
41	<a href="#">WP(C)/2075/2024</a> FIXED	TARUN DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG
42	<a href="#">WP(C)/4008/2024</a> B/O	GAYATRI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
43	<a href="#">WP(C)/4698/2024</a> FIXED	SHIV SANKAR DHAKAL <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MRS S BARUAH DY.S.G.I.
44	<a href="#">WP(C)/5393/2024</a> WP(C) 6371/2022 (D/O), FIXED	SUMIT DEY <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, B C P L MR. S MITRA (R-2,3) MR. S K MEDHI ( CGC) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)
	<b>WITH</b>			
45	<a href="#">WP(C)/6731/2022</a>	SUMIT DEY <b>Versus</b> UNION OF INDIA AND 5 ORS	MR SISHIR DUTTA MR. P J SAIKIA, SR. ADV MS S MOCHAHARI MR. S DUTTA MS M NIROLA MR S DUTTA MR K J SAIKIA	MR. S MITRA (r-2 to 6) MR. S S ROY (r-1) MR A K BORO (r-2 to 6) ASSTT.S.G.I.
46	<a href="#">WP(C)/5789/2024</a> B/O	KHANINDRA NATH DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA S.U. CHOUDHURY	MR. B CHAKRAVARTY (R-2) DY.S.G.I. SC, FOREST
47	<a href="#">WP(C)/6284/2024</a>	LAKSMIBALA RAJBANSHI @ LAKSHMI BALA RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
48	<a href="#">WP(C)/6747/2024</a> FIXED	JAYDA KHATUN @ JAYEDA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M Z SHAH MR M Z SHAH MD P RAHMAN	MR. A R SIKDAR SC, HEALTH AND F W
49	<a href="#">WP(C)/6755/2024</a> FIXED	SABITRI DEVI @ SABITRI NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
50	<a href="#">WP(C)/6762/2024</a> FIXED	KHANINDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY W.H. DEVI MR A HOSSAIN	MR D BHATTACHARYA MR. J K GOSWAMI SC, FOREST
51	<a href="#">WP(C)/6766/2024</a> FIXED	KALPANA SAIKIA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A SANDILYA	SC, HEALTH
52	<a href="#">WP(C)/6798/2024</a> FIXED	GIRIJA DUTTA AND 27 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. P K BORAH MR P H KONWAR	GA, ASSAM
53	<a href="#">WP(C)/6806/2024</a> FIXED	AMITA DAS AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, HEALTH AND F W
54	<a href="#">WP(C)/6907/2024</a> FIXED	SITHI NATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, HEALTH AND F W SC, FINANCE

**- ADMISSION WITH NOTICE SERVED - REPLY FILED -**

55	<a href="#">WP(C)/3675/2018</a> FIXED	BHUPEN DEKA AND 9 ORS. <b>Versus</b> THE CENTRAL BANK OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR N J DAS MR. D DEKA MR. N MAHAJAN	
56	<a href="#">WP(C)/1164/2020</a> FIXED	ALPANA LEKHARU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, AG MR. R DE MR. I CHOUDHURY RAJIB LUSHAN CHUTIA MS P BORA (R-2) SC, ASSAM HOUSING BOARD
57	<a href="#">WP(C)/325/2023</a>	NEERAJ SANGA <b>Versus</b> THE PUNJAB AND SINDH BANK AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR. S K SINGHA (R-1 TO 4) MR A BHARALI (R-1 TO 4)) MS S CHAKRABORTY
58	<a href="#">WP(C)/491/2023</a>	DIBYAJYOTI DANGARIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	GA, ASSAM
59	<a href="#">WP(C)/747/2023</a>	DEBAJIT SAIKIA @ DABAJIT KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	SC, AGRI. DEPARTMENT SC, ASSAM AGRICULTURALUNIVERSITY
60	<a href="#">WP(C)/3987/2023</a>	GAUTAM ROY <b>Versus</b> INDIAN BANK AND 3 ORS	MR S CHAKRABORTY	MR. M SHARMA MS. S YASMIN
61	<a href="#">WP(C)/4300/2023</a>	ARUP JYOTI DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MS R DEKA	DY.S.G.I. SC, F C I
62	<a href="#">WP(C)/293/2024</a> FIXED	ATUL TIMUNG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM MR B GOGOI (SC, GAD)
<b><u>BAIL HEARING (BA)</u></b>				
63	<a href="#">Bail Appln./3943/2024</a> WITH SCANNED LCR, FIXED	SAFIUL HOQUE @ SAFIKUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,20th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./85/2025</a>	ALTAB HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
2	<a href="#">Bail Appln./86/2025</a>	ARBIND RAY <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
3	<a href="#">Bail Appln./88/2025</a>	DHANESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
4	<a href="#">Bail Appln./89/2025</a>	RUPEN RABHA <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
5	<a href="#">Bail Appln./92/2025</a>	HMINGTEI HAWNCHU ZOHMINGMAWIE <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
6	<a href="#">Bail Appln./96/2025</a>	BHARGOB GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
7	<a href="#">Bail Appln./98/2025</a>	ABBAS ALI @ BIHARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
8	<a href="#">Bail Appln./100/2025</a>	MAMUNUR RASHID <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
9	<a href="#">Bail Appln./106/2025</a>	FERDAUS RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD	PP, ASSAM
<b>MOTION</b>				
10	<a href="#">AB/75/2025</a>	ANISUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
11	<a href="#">AB/77/2025</a>	AKBAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM

**ADMISSION**

12	<a href="#">WP(C)/6753/2023</a> PART-HEARD, FIXED	CHANDRA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
13	<a href="#">WP(C)/2441/2023</a> WITH OFFICE NOTE, FIXED	TARIFAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, AG MR S M T CHISTIE SC, FINANCE
<b><u>BAIL HEARING (BA)</u></b>				
14	<a href="#">Bail Appln./114/2024</a> WITH SCANNED LCR, FIXED	KIYEKA AYEMI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
15	<a href="#">Bail Appln./121/2024</a> WITH SCANNED LCR, FIXED	SIIVICHO JOHN THRO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
16	<a href="#">Bail Appln./562/2024</a> WITH SCANNED LCR, FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	<a href="#">Bail Appln./1408/2024</a> WITH SCANNED LCR, FIXED	LALSANGZO <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
18	<a href="#">Bail Appln./1919/2024</a> WITH SCANNED LCR, FIXED	MD. KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
19	<a href="#">Bail Appln./2552/2024</a> WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	DEWAN ABU BAKKAR @ ABU BAKKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MS. C KALITA (R-2) PP, ASSAM
20	<a href="#">Bail Appln./2673/2024</a> WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
21	<a href="#">Bail Appln./2702/2024</a> WITH SCANNED LCR	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
22	<a href="#">Bail Appln./2848/2024</a> WITH SCANNED LCR	MOINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	<a href="#">Bail Appln./2863/2024</a> WITH SCANNED LCR, WITH OFFICE NOTE, B/O	DEWAN KUMAR @ DEEPAK KUMAR <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI	PP, ASSAM
24	<a href="#">Bail Appln./3132/2024</a> FIXED	NUR MOHAMMAD ALI @ BENGA <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MR. N ISLAM MR. M HUSSAIN MR. M HUSSAIN MD S ALI MD S ALI MR M RAHMAN MR M RAHMAN	PP, ASSAM
25	<a href="#">Bail Appln./3157/2024</a> WITH SCANNED LCR	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
26	<a href="#">Bail Appln./3241/2024</a> WITH SCANNED LCR	KABEL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
27	<a href="#">Bail Appln./3395/2024</a> WITH SCANNED LCR, FIXED	MD NIJAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM

28	<a href="#">Bail Appln./3429/2024</a> WITH SCANNED LCR	AKASH YADAV @ AKASH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
29	<a href="#">Bail Appln./3529/2024</a> WITH SCANNED LCR, FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
30	<a href="#">Bail Appln./3885/2024</a> FIXED	BINOD BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
31	<a href="#">Bail Appln./3886/2024</a> FIXED	HAYDAR ALI @ HOYDAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
32	<a href="#">Bail Appln./3965/2024</a> FIXED	LILIMA KHATUN <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI	PP, ASSAM
33	<a href="#">Bail Appln./3970/2024</a> FIXED	AYUB ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
	<b>WITH</b>			
34	<a href="#">Bail Appln./3968/2024</a>	MOZAMMEL HOQUE (MINOR) AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
35	<a href="#">AB/2457/2024</a> FIXED	DR DIGANTA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
36	<a href="#">AB/3043/2024</a>	SHAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
37	<a href="#">AB/3060/2024</a> FIXED	KESHAR BAHADUR CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	SC, FOREST
38	<a href="#">AB/3087/2024</a> FIXED, WITH OFFICE NOTE	KUDDUS ALI @ AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DEKA MS D RABHA	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
39	<a href="#">AB/3125/2024</a>	KHUSHKET ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	MR. A PHUKAN, Amicus Curiac, (R-2) PP, ASSAM
40	<a href="#">AB/3167/2024</a>	DHARMESWAR ROY <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
41	<a href="#">AB/3232/2024</a> WITH SCANNED COPY OF CASE RECORD	SRI KANAK GOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N BORUAH (R-2) MR S ARAFAT(R-2) PP, ASSAM
42	<a href="#">AB/3238/2024</a> WITH SCANNED COPY OF CASE RECORD, OFFICE NOTE, FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
43	<a href="#">AB/3241/2024</a> WITH SCANNED COPY CASE RECORD	TOYAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED	MR. D A KAIYUM MR. M S MONDAL PP, ASSAM
44	<a href="#">AB/3258/2024</a> WITH OFFICE NOTE	SRI PARTHA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
45	<a href="#">AB/3306/2024</a>	AMIT NANDY <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM
46	<a href="#">AB/3379/2024</a> FIXED	ANAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
47	<a href="#">AB/10/2025</a> WITH OFFICE NOTE, FIXED	RAHMAT ALI AND AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER  
RISING OF THE SPECIAL DIVISION BENCH  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4356/2023</a> FIXED	BISWAJIT DEY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
2	<a href="#">WP(C)/2054/2024</a> FIXED	KABINDRA KR BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU. SC, FINANCE
3	<a href="#">WP(C)/3210/2024</a> B/O	KANAILAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
4	<a href="#">WP(C)/3722/2024</a> FIXED	SAYRA BEGUM MOJUMDER AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P C DEY MR BASAB DEY	SC, ELEM. EDU
5	<a href="#">WP(C)/4318/2024</a> B/O	BHASKAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	GA, ASSAM SC, SSA SC, EDU
<b>ORDERS</b>				
6	<a href="#">Cont.Cas(C)/355/2017</a> WITH WP(C) 6794/13 (D/O), FIXED	MAINA KUMAR DAS <b>Versus</b> PREETAM SAIKIA and ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR. P K BORAH (R-4) MR.N SARMA(R-1) MR B KAUSHIK (R-4) MS.K DAS(R-1)
7	<a href="#">Cont.Cas(C)/109/2018</a> FIXED	BISWAJIT GOGOI AND 9 ORS. <b>Versus</b> PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE SC, SEC. EDU. MS. R CHAKRABORTTY
	<b>WITH</b> <a href="#">I.A.(Civil)/2709/2022</a> in Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. <b>Versus</b> PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS B BORA	



8 [Cont.Cas\(C\)/598/2023](#)  
FIXED

UDAY SARMA AND 3 ORS  
**Versus**  
NARAYAN KONWAR AND ANR

MRS. R RONGMEI  
MS. S DEVI

MR. D SAIKIA  
MR S M T CHISTIE  
MR. U SARMA

9 [Cont.Cas\(C\)/676/2023](#)  
FIXED

ABDUL KADER MIAH  
**Versus**  
NARAYAN KONWAR, IAS AND 4 ORS

MR. A F N U MOLLAH  
K ZAMAN

MR. D SAIKIA(R-2)  
MR S M T CHISTIE (R-5)  
MR S M T CHISTIE (R-5)  
MR. B GOGOI (R-4)  
MR B DEURI (r-3)  
MR P NAYAK (R-4)  
MS K DAS(R-2)  
MR A CHALIHA (R-4)

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP/3/2025</a>	REGINA @ REJINA MAWI AND 3 ORS. <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. AND ANR.	MR. B K JAIN	
2	<a href="#">CRP/4/2025</a>	MD. MAJIBUR RAHMAN <b>Versus</b> FUL MAHMUD ALI AND 4 ORS	MS. J PAUL R. H. AHMED MS S BHOWMICK B. BARUAH	
3	<a href="#">CRP(IO)/5/2025</a> CAVT. NO.00022/025, B/O	SMTI. SHANTI DEVI JALAN @ SHANTI JALAN AND 3 ORS <b>Versus</b> RAJESH KUMAR JALAN AND 3 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	MR G RAHUL (FOR CAVEATOR) MR. D M NATH (FOR CAVEATOR) SC, I O C
4	<a href="#">CRP(IO)/11/2025</a>	PINKI NATH <b>Versus</b> BANANI DEY	MRS J BEGUM MS. N TALUKDAR MR. A R KHAN	
<b>ADMISSION</b>				
5	<a href="#">WP(C)/2639/2014</a> FIXED	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MS N BEGUM MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. H SARMA (GA, ASSAM ) MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3063/2022</a> <b>in</b> WP(C)/2639/2014	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
6	<b>WITH</b> <a href="#">Cont.Cas(C)/625/2016</a>	SMT. BULBULI BORGHAIN <b>Versus</b> LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS

7	<b>WITH</b> <a href="#">WP(C)/2704/2017</a>	BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
8	<a href="#">CRP(IO)/361/2023</a> WITH LCR, FIXED	AIKON SAIKIA AND ANR <b>Versus</b> MANORANJAN SAIKIA AND 8 ORS	MR K K MAHANTA (Sr. Advocate) MR. B P BORAH MR. S P ROY MR P K GOSWAMI MR. B D DEKA MS. N DEY MS N BEGUM MR S GAUTAM MR. P SARMAH	MR K BHATTA(R- 1,2,3,4,5,9) MR S AFRIDI (R- 1,2,3,4,5,9)
9	<a href="#">WP(C)/2716/2023</a> WITH OFFICE NOTE	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE
10	<a href="#">MACApp./653/2024</a> B/O	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MAZADUL KHAN AND 2 ORS. F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	S I AKAND(R-1)
11	<a href="#">FAO/3/2025</a> B/O	SARIEF UDDIN LASKAR AND 4 ORS <b>Versus</b> JHOLY BEGUM LASKAR	G UDDIN MR H I CHOUDHURY P ADHIKARI	
12	<a href="#">MACApp./11/2025</a> CAVT. NO.10942/024,	M/S UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMTI DIPA LAHON AND 4 ORS	MR. M DUTTA L DEKA	MR. A K GUPTA MR. R K MAHANTA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/82/2025</a> in <a href="#">MACApp./11/2025</a>	M/S UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI DIPA LAHON AND 4 ORS	MR. M DUTTA L DEKA	MR. A K GUPTA MR. R K MAHANTA
13	<a href="#">MACApp./12/2025</a>	MADHAB CHANDRA NATH AND ANR <b>Versus</b> SBI GENERAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A LAL	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
14	<a href="#">RSA/2/2025</a> FIXED	MONTU PAUL @ SUNIL CH PAUL CHAUDHURY <b>Versus</b> PRATIMA PAUL AND ANR	MR. M HUSSAIN MR. A Z AHMED	
	<b>WITH</b> <a href="#">I.A.(Civil)/27/2025</a> in <a href="#">RSA/2/2025</a>	MONTU PAUL @ SUNIL CH PAUL CHAUDHURY <b>Versus</b> PRATIMA PAUL AND ANR	MR. M HUSSAIN MR. A Z AHMED	
15	<a href="#">RSA/4/2025</a>	JUNU SAIKIA NEOG <b>Versus</b> SARBANANDA NEOG	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/96/2025</a> in <a href="#">RSA/4/2025</a>	JUNU SAIKIA NEOG <b>Versus</b> SARBANANDA NEOG	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
<b><u>ORDERS</u></b>				
16	<a href="#">RSA/74/2006</a> WITH OFFICE NOTE	MD. MAHIM ALI and 2 ORS, <b>Versus</b> ON THE DEATH OF RAMA KT. BARMAN HIS LEGAL HEIRS SMTI KUNJALATA BARMAN WIFE and ORS,	MR.N HAQUE	MS.D DAS MR.B N SHARMA

17	<a href="#">RSA/197/2006</a> WITH LCR  <b>WITH</b> <a href="#">MC/3203/2008</a> <b>in</b> RSA/197/2006	MAZBUL HOQUE BORBHUIYA <b>Versus</b> AZIZUR RAHMAN  MAZBUL HOQUE BORBHUIYA <b>Versus</b> AZIZUR RAHMAN	MR.A R SIKDAR MR.J A AZAD  A R SIKDAR J A AZAD	MR.A B CHOUDHURY MRSS A CHOUDHURY MR.S DEY
18	<a href="#">RSA/63/2008</a> WITH LCR	SANDESWARI MEDHI <b>Versus</b> RAMPAL ROY and ORS	MR.A K PURKAYASTHA MR.A DEB MR.M DAS MRB J DAS	MR.A D CHOUDHURY MR. S DEKA
19	<a href="#">CRP/149/2013</a> FIXED	JANMAJIT ROY and ANR. <b>Versus</b> NILOTPOL CHAKRABORTY and ANR.	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR. T U LASKAR	MR.S P CHOUDHURYR-1 MR.R DHAR(R-1)
20	<a href="#">Intest.Cas./2/2016</a> WITH LCR  <b>WITH</b> <a href="#">I.A./508/2016</a> <b>in</b> Intest.Cas./2/2016  <b>WITH</b> <a href="#">I.A.(Civil)/1504/2023</a> <b>in</b> Intest.Cas./2/2016  <b>WITH</b> <a href="#">I.A.(Civil)/1505/2023</a> <b>in</b> Intest.Cas./2/2016  <b>WITH</b> <a href="#">I.A.(Civil)/1506/2023</a> <b>in</b> Intest.Cas./2/2016	SRI SHIBU THAKUR <b>Versus</b> KANTI DEVI and ANR  SRI SHIBU THAKUR <b>Versus</b> KANTI DEVI and ANR  SRI SHIBU THAKUR, <b>Versus</b> KANTI DEVI and ANR  SRI SHIBU THAKUR, <b>Versus</b> KANTI DEVI and ANR  SRI SHIBU THAKUR, <b>Versus</b> KANTI DEVI and ANR	DR.B AHMED MR.N DHAR MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA  DR.B AHMED MR.N DHAR MR.N HAQUE MR K UDDIN MR.M HUSSAIN MR.S R BARBHUIYA  MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN  MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN  MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MS U DAS(R- 1&2) MR.S K GHOSHR- 1and2 MR.M S SARMA(R- 1&2)
21	<a href="#">I.A.(Civil)/290/2017</a> <b>in</b> MACApp./278196/2016  <b>WITH</b> <a href="#">MACApp./278196/2016</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANKAR SINGHA and 4 ORS.  ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> GAURI SANKAR SINGHA and ORS.	MR.R C PAUL  MR.R C PAUL	
22	<a href="#">MACApp./620/2017</a> WITH LCR	THE ORIENTAL INSURANCE CO.LTD <b>Versus</b> ABED ALI and 2 ORS	MR.S K GOSWAMI MR.B K GOSWAMI	MS. M BARMAN MR. M KHAN MR. J RAHMAN MR. M ISLAM MR R ISLAM
23	<a href="#">I.A.(Civil)/1475/2017</a> <b>in</b> RSA/251316/2015  <b>WITH</b> <a href="#">RSA/251316/2015</a> (Filing Number)	KIRAN LIMBU, <b>Versus</b> DEBESWAR GOGOI and 4 ORS,  SRI KIRAN LIMBU <b>Versus</b> SRI DIBESWAR GOGOI and 4 ORS	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH  MR.P J SAIKIA MR.K BARUAH	
24	<a href="#">I.A.(Civil)/3304/2018</a> <b>in</b> RSA/156/2016	ON THE DEATH OF BROJA GOPAL DAS, HIS LEGAL HEIRS AND 3 ORS <b>Versus</b> SHAMBU NATH BANIK and 8 ORS,	MR. S ROY MR. M H LASKAR	MR. S B BHATTACHARYYA

	<b>WITH</b> <a href="#">RSA/156/2016</a> CAVT. NO. 523/2016	BABUL DAS @ DHRUBO GOPAL DAS and 13 ORS, <b>Versus</b> SHAMBU NATH BANIK and 8 ORS,	MR.S K GHOSH MR.S ROY MR.M H LASKAR MS.F AHMED	MS C M DEKA MR. N DHAR MR. T U LASKAR MR. A S TAPADER MR M AHMED FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3305/2018</a> in RSA/156/2016	ON THE DEATH OF BROJA GOPAL DAS, HIS LEGAL HEIRS AND 3 ORS <b>Versus</b> SHAMBHU NATH BANIK AND 8 ORS	MR. S ROY MR. M H LASKAR	MR. S B BHATTACHARYYA
	<b>WITH</b> <a href="#">I.A.(Civil)/3306/2018</a> in RSA/156/2016	ON THE DEATH OF BROJA GOPAL DAS, HIS LEGAL HEIRS AND 3 ORS <b>Versus</b> SHAMBHU NATH BANIK AND 8 ORS	MR. S ROY MR. M H LASKAR	MR. S B BHATTACHARYYA
25	<a href="#">RSA/30/2019</a>	MUSST NEHARUN NESSA AND 8 ORS <b>Versus</b> MD MAJIR UDDIN AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A C SARMA MR G BHARADWAJ
26	<a href="#">RSA/153/2019</a>	SRI MADAN MOHAN DAS AND 4 ORS. <b>Versus</b> SRI DIPAK TALUKDAR AND 2 ORS.	MR. A C SARMA MR B C TALUKDAR MR K TALUKDAR	
27	<a href="#">RSA/41/2020</a>	MD. ABDUL ROUF AND 5 ORS. <b>Versus</b> MUSSTT.SAFIA KHATUN AND 90 ORS	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	
28	<a href="#">I.A.(Civil)/1847/2020</a> in RSA/72/2009 (D/O) in RSA/72/2009	SRI UMESH CH. PATHAK <b>Versus</b> NARESH CH. PATHAK AND 12 ORS.	MR. B C DAS MR. U DUTTA	MS. M BHATTACHARJEE
	<b>WITH</b> <a href="#">I.A.(Civil)/1845/2020</a>	SRI UMESH CH. PATHAK <b>Versus</b> NARESH CH. PATHAK AND 12 ORS.	MR. B C DAS MR. U DUTTA	MS. M BHATTACHARJEE
29	<a href="#">RSA/142/2021</a> WITH LCR	HAZRAT ALI <b>Versus</b> MD. EUSAB ALI AND 3 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. B J MUKHERJEE (R-1,2) MS R SAHA(R-1,2)
30	<a href="#">RSA/167/2022</a>	ON THE DEATH OF SOLE APPELLANT SHANKAR DAS, HIS LEGAL HEIRS <b>Versus</b> KUMADINI DAS AND ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR H P GUWALA (r-1,2) MR. A BORO (r-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3390/2022</a> in RSA/167/2022	SHANKAR DAS <b>Versus</b> KUMADINI DAS AND ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
31	<a href="#">I.A.(Civil)/2609/2022</a> in RSA/149/2007 (D/O), WITH LCR in Review.Pet./9629/2022	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. <b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS.	MR. S P ROY JYOTISH DAS	MR. SAIENDRA DEKA MR. D CHOUDHURY
	<b>WITH</b> <a href="#">Review.Pet./9629/2022</a> (Filing Number)	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. <b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS. A	MR. S P ROY	
32	<a href="#">CRP(IO)/69/2023</a>	SAI CONSTRUCTIONS AND ANR. <b>Versus</b> KALPANA DEY AND ANR	MR. SAIENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. T BARUAH MR. T BARUAH MR. S J SARMAH MS A DAS
33	<a href="#">RSA/78/2023</a>	CHANDRAJIT PATHAK AND 2 ORS. <b>Versus</b> SABITRI CHETRY AND 3 ORS.	MR H DAS MR. B C DEKA D BARUAH	MR. B J MUKHERJEE MS R SAHA

34	<a href="#">CRP/140/2023</a>	MOSTAFIZUR RAHMAN @ MUSTAFIZUR RAHMAN AND ANR <b>Versus</b> WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
35	<a href="#">RSA/142/2023</a>	AMBU DEKA AND ANR. <b>Versus</b> RAMANI TALUKDAR AND ANR.	MR. D MOZUMDER MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. S S ROY MS. S KAKATI
36	<a href="#">RSA/143/2023</a>	AMBU DEKA AND ANR. <b>Versus</b> RAMANI TALUKDAR AND ANR.	MR. D MOZUMDER MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. S S ROY MS. S KAKATI
37	<a href="#">RSA/151/2023</a>	JABIDA KHATUN <b>Versus</b> EAJ KHATUN AND 3 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	MR. N HAQUE (r-1) MR. A K AZAD (r-1) MR. S R BARBHUIYA (r-1) MR M HUSSAIN (r-1)
38	<a href="#">RSA/153/2023</a>	BIPUL BARUAH <b>Versus</b> LAKHI DUTTA AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA	MR B PATHAK (r-1,2,3) MR B HAZARIKA (r-1,2,3) MR V KUMAR (r-1,2,3) MR. T NATH (r-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2634/2023</a> <b>in</b> RSA/153/2023	BIPUL BARUAH <b>Versus</b> LAKHI DUTTA AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA	
39	<a href="#">I.A.(Civil)/2858/2023</a> <b>in</b> RSA/8966/2023	LEGAL HEIRS OF LATE ABDUL JALIL CHOUDHURY RAHIM UDDIN CHOUDHURY AND 5 ORS. <b>Versus</b> PROMODE CHANDRA DAS AND 4 ORS.	MR. P S DEKA MR. K A MAZUMDER MR E AHMED MR B S DEKA MR A HAI M. ROBBANI	MR. S K GHOSH MS F AHMED
	<b>WITH</b> <a href="#">RSA/8966/2023</a> (Filing Number)	LEGAL HEIRS OF LATE ABDUL JALIL CHOUDHURY RAHIM UDDIN CHOUDHURY AND 5 ORS. <b>Versus</b> PROMODE CHANDRA DAS AND 4 ORS. A	MR. P S DEKA	
40	<a href="#">I.A.(Civil)/3657/2023</a> <b>in</b> RSA/17445/2019	SRI JOGEN KONWAR @ JOGENDRA KONWAR <b>Versus</b> SRI RAJAT MAZUMDAR AND ORS	MR. O P BHATI MR. T C DAS	MR. R K JAIN
	<b>WITH</b> <a href="#">RSA/17445/2019</a> (Filing Number)	SRI JOGEN KONWAR @ JOGENDRA KONWAR <b>Versus</b> SRI RAJAT MAZUMDAR AND 4 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/212/2020</a>	SRI JOGEN KONWAR @ JOGENDRA KONWAR <b>Versus</b> SRI RAJAT MAZUMDAR AND 9 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K JAIN MR D MONDAL TULIKA BORAH MR. P K PODDAR
41	<a href="#">RSA/17/2024</a>	UTTAM BARUAH @ UTTAM GOGOI AND 4 ORS. <b>Versus</b> JATIN BARUAH AND 2 ORS.	MR. S BISWAS MS D DEVI	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK
42	<a href="#">RSA/34/2024</a>	HITESH HAZARIKA <b>Versus</b> GANGA HAZARIKA	MR. C CHOWDHURY MR. M DUTTA MR. D K SHARMA MS J.S. DAS	
43	<a href="#">I.A.(Civil)/386/2024</a> <b>in</b> RSA/11007/2023	OIL INDIA LTD. <b>Versus</b> PUNIT BIRMIWAL AND 5 ORS.	MR Z MUKIT MR. A SARMA MR. K KALITA	MR. S SHARMA
	<b>WITH</b> <a href="#">RSA/11007/2023</a> (Filing Number)	OIL INDIA LTD. <b>Versus</b> PUNIT BIRMIWAL AND 5 ORS. A	MR. A SARMA	

44	<a href="#">I.A.(Civil)/3079/2024</a> in RSA/12789/2023	AKLIM UDDIN LASKAR @ AKLIM HUSSAIN LASKAR AND 12 ORS. <b>Versus</b> AJMAN ALI @ AJMAN ALI LASKAR	MR. B J GHOSH MR. I ALAM MR. T SK	
	<b>WITH</b> <a href="#">RSA/12789/2023</a> (Filing Number)	AKLIM UDDIN LASKAR @ AKLIM HUSSAIN LASKAR AND 12 ORS. <b>Versus</b> AJMAN ALI @ AJMAN ALI LASKAR E	MR. I ALAM	
45	<a href="#">I.A.(Civil)/3280/2024</a> in RSA/11328/2024	JAKUB SANGA <b>Versus</b> SATYAJIT JAMES	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. A BORUA
	<b>WITH</b> <a href="#">RSA/11328/2024</a> (Filing Number)	JAKUB SANGA <b>Versus</b> SATYAJIT JAMES H	MR. M K HUSSAIN	
46	<a href="#">I.A.(Civil)/4021/2024</a> WITH LCR in RSA/64/2021	SHOHIDUL ISLAM <b>Versus</b> IBRAHIM ALI AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> <a href="#">RSA/64/2021</a>	IBRAHIM ALI AND 4 ORS. <b>Versus</b> HEIRS OF LT. HASEN ALI S/O LT. JJARAT ALI, SHOHIDUL ISLAM AND ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
47	<a href="#">I.A.(Civil)/85/2025</a> in MACApp./12447/2024	AHAD ALI <b>Versus</b> CHANMA KALITA AND 2 ORS	MR. M TALUKDAR	
	<b>WITH</b> <a href="#">MACApp./12447/2024</a> (Filing Number)	AHAD ALI <b>Versus</b> CHANMA KALITA AND 2 ORS	MR. M TALUKDAR	
48	<a href="#">I.A.(Civil)/86/2025</a> in MACApp./14204/2024	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MOINA KUMAR AND 3 ORS	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">MACApp./14204/2024</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MOINA KUMAR AND 3 ORS	MR T KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/14205/2024</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MOINA KUMAR AND 3 ORS	MR T KALITA	
49	<a href="#">I.A.(Civil)/97/2025</a> in RSA/15/2025	KRIPAL DAS <b>Versus</b> KARUNA DAS AND 11 ORS	MR. U K DAS MS. B D SARMAH J M BAISHYA MR. H GOSWAMI	
	<b>WITH</b> <a href="#">RSA/15/2025</a> (Filing Number)	KRIPAL DAS <b>Versus</b> KARUNA DAS AND 11 ORS	MR. U K DAS	
50	<a href="#">I.A.(Civil)/99/2025</a> in RSA/15291/2024	PURANDA BORA @ PURANDRA BORA @ PURNAKANTA BORA <b>Versus</b> RABI KANTA BORA AND ANR	MR. R ALI MR G U AHMED MS S. MEHJABIN	
	<b>WITH</b> <a href="#">RSA/15291/2024</a> (Filing Number)	PURANDA BORA @ PURANDRA BORA @ PURNAKANTA BORA <b>Versus</b> RABI KANTA BORA AND ANR	MR. R ALI	

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,20th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 15

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3946/2024</a>	INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
2	<a href="#">Bail Appln./3951/2024</a>	RAHUL KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN MR. S U AHMED MR. K H SAIKIA	PP, ASSAM
3	<a href="#">Bail Appln./23/2025</a>	JAYANTA PATIR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
4	<a href="#">Bail Appln./46/2025</a>	TAJNUR ALI <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
5	<a href="#">Bail Appln./49/2025</a>	SUJAL ALI <b>Versus</b> THE STATE OF ASAAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
6	<a href="#">Bail Appln./72/2025</a> B/O	NUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
7	<a href="#">Bail Appln./102/2025</a>	SRI JOHORLAL MORANG <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">AB/3427/2024</a>	RAYAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MS P KAKATI	PP, ASSAM
<b>ADMISSION</b>				
9	<a href="#">CRP/99/2016</a> WITH LCR	PANKAJ DUGGAR <b>Versus</b> SUNITA DEVI AGARWAL	MR. S C KEYAL MS. P BARUAH MS. N DAS	MR. T J MAHANTA MS. P BHATTACHARYA MR. P P DUTTA MS. M KALITA MR. B K GOSWAMI
10	<a href="#">Tr.P.(C)/83/2022</a>	SMT. JAYLAXMI PAUL @ DIYA PAUL <b>Versus</b> JIBAN PAUL	MR. B DEKA MR. D DEKA	

11	<b>WITH</b> <a href="#">Tr.P.(C)/86/2022</a>	SMT. JAYLAXMI PAUL @ DIYA PAUL <b>Versus</b> JIBAN PAUL	MR. B DEKA MS P BARUAH MR. D DEKA	
12	<a href="#">Test.App./6/2024</a> WITH LCR, FIXED	HIRONYA BORA @ HIRANYA KR BORAH <b>Versus</b> KRISHNA KANTA BORA AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2267/2024</a> in Test.App./6/2024	HIRONYA BORA @ HIRANYA KR BORAH <b>Versus</b> KRISHNA KANTA BORA AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. R BORUAH (R-3) MR. R BORUAH (R-3)
13	<a href="#">Arb.A./8/2024</a> CAVT. NO.10962024,1178000102820/24,N FIXED	M/S J.M.B. CONSTRUCTION AND 2 ORS. <b>Versus</b> DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)
	<b>WITH</b> <a href="#">I.A.(Civil)/3367/2024</a> in Arb.A./8/2024	M/S J.M.B. CONSTRUCTION AND 2 ORS. <b>Versus</b> DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)

#### **BAIL HEARING (BA)**

14	<a href="#">Bail Appln./2100/2024</a> WITH SCANNED LCR	RIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
15	<a href="#">Bail Appln./2510/2024</a> WITH SCANNED LCR, WITH OFFICE NOTE	SAYED SHAHJADA HUSSAIN @ BABU <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
16	<a href="#">Bail Appln./2639/2024</a> WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	SHYAM LAL GUPTA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
17	<a href="#">Bail Appln./2777/2024</a> WITH SCANNED LCR	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
18	<a href="#">Bail Appln./3095/2024</a> WITH SCANNED LCR, WITH OFFICE NOTE	GIASUDDIN @ GIAS UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
19	<a href="#">Bail Appln./3362/2024</a> FIXED, WITH SCANNED COPY OF LCR	THIYAGARAJAN M <b>Versus</b> UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
20	<a href="#">Bail Appln./3782/2024</a> WITH SCANNED LCR	MEGHAN PASWAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
21	<a href="#">Bail Appln./3844/2024</a> WITH SCANNED LCR	GURVINDER SINGH <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
22	<a href="#">Bail Appln./43/2025</a>	MAFIJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM

#### **BAIL HEARING**

23	<a href="#">AB/1688/2024</a> WITH AB/1919/2024(D/O), FIXED	SHEIKH ABDUR REZZAQUE AHMED AND ORS <b>Versus</b> TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
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24	<a href="#">AB/2735/2024</a> FIXED	JITEN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
25	<a href="#">AB/3210/2024</a> FIXED	NANDA DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
26	<a href="#">RSA/192/2023</a> CAVT. NO.10242/023,  <b>WITH</b> <a href="#">I.A.(Civil)/3150/2023</a> <b>in</b> RSA/192/2023	NIRBHAY BARMAN AND 3 ORS. <b>Versus</b> JITUL ALI AND 7 ORS.	L K BORAH	MR. R K BHUYAN FOR CAVEATOR
		NIRBHAY BARMAN AND 3 ORS. <b>Versus</b> JITUL ALI AND 7 ORS.	L K BORAH	MR. R K BHUYAN FOR CAVEATOR
27	<a href="#">RSA/82/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1487/2024</a> <b>in</b> RSA/82/2024	GUTTO AND COMPANY PVT AND ANR. <b>Versus</b> ABDUL HOQUE AND ORS.	MR. S C BISWAS MR A IKBAL MR. R BARUAH MR. A IKBAL MS. U NANDA MR. P S BISWAS	
		GUTTO AND COMPANY PVT AND ANR. <b>Versus</b> ABDUL HOQUE AND ANR.	MR. S C BISWAS MR A IKBAL MR. R BARUAH MR. A IKBAL MS. U NANDA MR. P S BISWAS	
<b><u>ORDERS</u></b>				
28	<a href="#">MACApp./107/2011</a> WITH LCR  <b>WITH</b> <a href="#">MACApp./109/2011</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SANGITA DEVI JALLAN AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.A SARMAHR-5 MR.R C PAUL(R-4) MS. SUDAKSHINA K.(R-1) MR.M AGARWALLA(R-5)(-1) MS. P BARUAH (R-1) MR.J KHAN(R-2&3) MR.M BERIA(R-2&3) MS.D TAMULI(R-2&3)
29	<a href="#">MACApp./348/2013</a> WITH LCR	SMT. SANGITA DEVI JALLAN <b>Versus</b> M/S TRASDE AND TRANS. T.N.TOWAR AND ORS	MR.J SINGH MS. SUDAKSHINA K. MR.B U LASKAR MS. P BARUAH MR. D GUPTA	MS.R D MOZUMDAR MS.N BARUAH MR.R C PAULR-3 MR.A SHAKIL(R-3)
30	<a href="#">MACApp./161/2014</a> WITH LCR	ABDUL BAREK and ANR. <b>Versus</b> MANIK SHEIKH and 2 ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A AHMED MR.A ALAM	MS.R D MOZUMDAR MS.B BORA
31	<a href="#">MACApp./1/2015</a> WITH LCR	SHASHANKA PAUL @ SOCHANTA PAL <b>Versus</b> ORIENTAL INSURANCE CO. LTD	MR. U DUTTA MR A B DEY	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MS M GAZLOO
32	<a href="#">MACApp./66/2016</a>	RATUL CHOUDHURY <b>Versus</b> PROMOD CH. DEKA and ANR.	MR.J TALUKDAR MR.J TALUKDAR MR.B K JAIN MS U DAS MS.M DASGUPTA MS.I SINHA	MR.R GOSWAMI MR.I ALAM MR.M SAIKIA MR.P BORSAIKIA
33	<a href="#">MACApp./66/2016</a>	SRI MONINDER SAHANI <b>Versus</b> THE RELIANCE GENERAL INSURANCE COMPANY LIMITED and ANR	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.J BORAH MR. S BISWAS	

	<b>WITH</b> <a href="#">I.A./1105/2016</a> in MACApp./66/2016	SRI MONINDER SAHANI <b>Versus</b> THE RELIANCE GENERAL INSURANCE COMPANY LIMITED and ANR	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.J BORAH MR. S BISWAS	
34	<a href="#">I.A.(Civil)/4343/2017</a> in MACApp./672/2017	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SHRI RAJU BHUYAN and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MS. P BORTHAKUR
	<b>WITH</b> <a href="#">MACApp./672/2017</a>	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SHRI RAJU BHUYAN and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MS. P BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/4344/2017</a> in MACApp./672/2017	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SHRI RAJU BHUYAN and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
35	<a href="#">MACApp./491/2018</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MD. LAL BABA ALI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C BISWAS (R1-R3) MS A DAS (R1-R3) MR R KARIM (R1-R3) MR A BORA MR. S ALIM
36	<a href="#">MACApp./560/2018</a> WITH LCR	SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MD MONOWAR HUSSAIN AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A BHATTACHARYYA (R2,R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2258/2018</a> in MACApp./560/2018	SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MD MONOWAR HUSSAIN AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
37	<a href="#">MACApp./981/2018</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI KANIKA BARMAN AND 6 ORS	MS. R D MOZUMDAR MR. A DUTTA MS. C MOZUMDAR MR. S P SHARMA MRS. P M DUTTA	MR. P K TIWARI MR. A R GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/4094/2018</a> in MACApp./981/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI KANIKA BARMAN AND 6 ORS	MR. A DUTTA MRS. P M DUTTA	
38	<a href="#">MACApp./683/2019</a>	SMTI KANIKA BARMAN AND ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 5 ORS	MR. P K TIWARI MR. A R GOGOI	MS. R D MOZUMDAR (R-1) MS. C MOZUMDAR(R-1) MR. S P SHARMA(R-1)
39	<a href="#">MACApp./38/2019</a> WITH LCR	MD ZIADUL ISLAM <b>Versus</b> MD MONOWAR HUSSAIN AND ANR	MR. A R AGARWALA	
40	<a href="#">MACApp./520/2019</a> WITH LCR	SMTI. SUNITA TIMUNGPI AND ANR <b>Versus</b> SRI LAKHI RAM KONWAR AND 4 ORS	MR D K KALITA MR. N ANAND MR. K K PARASAR	MR. B P BORAH MS. R D MOZUMDAR MR. R K BHATRA (R3) MR P J DUTTA MS. C MOZUMDAR MR. S P SHARMA MR R S RONGHANG MS R GANGAWAT (R3) MS M N KONYAK (R3)
41	<a href="#">I.A.(Civil)/2689/2019</a> in MACApp./9499/2019	MRS. PUSPA DAS <b>Versus</b> HERITAGE PUBLIC SCHOOL AND 2 ORS.	MR. DEBABRAT CHUTIA	MR. A J SAIKIA

	<p><b>WITH</b>  <a href="#">MACApp./9499/2019</a>  (Filing Number)</p>	<p>MRS. PUSPA DAS  <b>Versus</b>  M/S DISNEYLAND SCHOOL AND 2 ORS</p>		
42	<p><a href="#">I.A.(Civil)/4123/2019</a>  WITH LCR  <b>in</b> <a href="#">MACApp./15144/2019</a>  <b>WITH</b>  <a href="#">MACApp./15144/2019</a>  (Filing Number)</p>	<p>SRI PROBhat BORAH  <b>Versus</b>  SMTI SARUAITI DAS AND 6 ORS</p>	<p>MR. P P DUTTA  MR. A BORUA  MR T GOGOI</p>	<p>MR SISHIR DUTTA  MR. S DUTTA</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/15146/2019</a>  (Filing Number)</p>	<p>SRI PROBhat BORAH  <b>Versus</b>  SMTI SARUAITI DAS AND 6 ORS</p>		
43	<p><a href="#">RSA/96/2020</a>  WITH LCR</p>	<p>SHRI GOURANGA MANDAL AND 4 ORS  <b>Versus</b>  DEBO DAS SARKAR</p>	<p>MR P S DEKA  MR. B K BHAGAWATI  MS P DAIMARI  MS. K KALITA</p>	<p>MS. A HUSSAIN  MR R ISLAM  MS M DEKA</p>
44	<p><a href="#">MACApp./165/2020</a>  WITH LCR</p>	<p>THE NEW INDIA ASSURANCE CO. LTD.  <b>Versus</b>  YIKEN LOMBI AND 4 ORS.</p>	<p>MR. R GOSWAMI  MS. P BORTHAKUR  MR D DEKA</p>	<p>MR D MONDAL (R-1,2)  DR. UTPALJEET BARUAH  MS. R R SARMAH BARUAH  (R-1,2)</p>
45	<p><a href="#">MACApp./264/2020</a>  WITH LCR</p>	<p>ORIENTAL INSURANCE CO. LTD.  <b>Versus</b>  ASHOK KUMAR SHARMA AND 2 ORS.</p>	<p>MR. A J SAIKIA  MR. B KAKATI  MR G S BORO</p>	<p>MR R BAISHYA  MR. B J MUKHERJEE  MR. B J MUKHERJEE</p>
46	<p><a href="#">I.A.(Civil)/911/2020</a>  <b>in</b> <a href="#">MACApp./1162/2020</a>  <b>WITH</b>  <a href="#">MACApp./1162/2020</a>  (Filing Number)</p>	<p>ARJUN GIRI AND ANR  <b>Versus</b>  SRI VINOY PATHAK AND 2 ORS</p>	<p>MR. B K DAS</p>	<p>MR. K K BHATTA (r-3)  MS JONA TALUKDAR (r-3)  MS R DEVI (r-3)</p>
47	<p><a href="#">Test.App./5/2023</a>  WITH LCR</p>	<p>ARJUN GIRI AND ANR  <b>Versus</b>  SRI VINOY PATHAK AND 2 ORS</p>	<p>BIMAL CHANDA  <b>Versus</b>  RABINDRA RAY CHOUDHURY AND 5 ORS.</p>	<p>MD H R AHMED  MR J ISLAM</p>
48	<p><a href="#">RFA/25/2024</a>  WITH LCR</p>	<p>THE PATHAR PARICHALONA COMMITTEE  AND 2 ORS.  <b>Versus</b>  ON THE DEATH OF BANKIM CH. BRAHMA  HIS LEGAL HEIRS SAILYO BRAHMA AND  12 ORS.</p>	<p>MR. B J MUKHERJEE  MS R SAHA</p>	<p>MR. R BARUAH (R1)  MR. A IKBAL (R1)  MS. M NATH (R1)  MS. J SARMA (R1)</p>
49	<p><a href="#">RSA/236/2024</a>  CAVT. NO.10302/024,  FIXED</p>	<p>NIVA BANIKYA AND 2 ORS  <b>Versus</b>  RUMI BANIK AND ANR</p>	<p>MR. BHASKAR DUTTA,  SENIOR ADVOCATE  MR. SAILENDRA DEKA  MR JITENDRA DAS  MS L RONGPIPI</p>	<p>MR. B J MUKHERJEE  MS R SAHA  FOR CAVEATOR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3955/2024</a>  <b>in</b> <a href="#">RSA/236/2024</a></p>	<p>NIVA BANIKYA AND 2 ORS  <b>Versus</b>  RUMI BANIK AND ANR</p>	<p>MR. BHASKAR DUTTA,  SENIOR ADVOCATE  MR. SAILENDRA DEKA  MR JITENDRA DAS  MS L RONGPIPI</p>	<p>MR. B J MUKHERJEE  MS R SAHA  FOR CAVEATOR</p>
50	<p><a href="#">I.A.(Civil)/1574/2024</a>  <b>in</b> <a href="#">RSA/170/2009 (D/O)</a>, WITH LCR  <b>in</b> <a href="#">Review.Pet./5623/2024</a></p>	<p>ON THE DEATH OF PESA RANI RAVANI  HER LEGAL HEIRS AND ORS  <b>Versus</b>  ON THE DEATH OF HANGSHA RABHA HIS  LEGAL HEIRS PHAGUNI RABHA AND ORS</p>	<p>MR. M TALUKDAR  MS. M TALUKDAR  MR. P P DUTTA</p>	
	<p><b>WITH</b>  <a href="#">Review.Pet./5623/2024</a>  (Filing Number)</p>	<p>ON THE DEATH OF PESA RANI RAVANI  HER LEGAL HEIRS KAMAL SWARGIARY  AND ORS  <b>Versus</b>  ON THE DEATH OF HANGSHA RABHA HIS  LEGAL HEIRS PHAGUNI RABHA AND ORS</p>	<p>MR. M TALUKDAR</p>	

51	<a href="#">I.A.(Civil)/3066/2024</a> WITH LCR, B/O in RFA/58/2024 <b>WITH</b> <a href="#">RFA/58/2024</a> CAVT. NO. 09812/024,	CHITRALEKHA BORGHAIN AND 2 ORS <b>Versus</b> RUBI BISWAS	MR. A GANGULY MR. A DHANUKA	MR. A R SHOME MR B PUSHILAL FOR CAVEATOR
		CHITRALEKHA BORGHAIN AND 2 ORS <b>Versus</b> RUBI BISWAS	MR. A GANGULY MR. A DHANUKA	MR. A R SHOME MR B PUSHILAL FOR CAVEATOR

**HEARING**

52	<a href="#">RFA/37/2018</a> WITH LCR, FIXED	MONURANJAN SINGH <b>Versus</b> ADILUR RAHMAN SAIKIA	MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
	<b>WITH</b> <a href="#">I.A.(Civil)/1260/2018</a> in RFA/37/2018	MONURANJAN SINGH <b>Versus</b> ADILUR RAHMAN SAIKIA	MS. S E AHMED MR. D R GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/4073/2024</a> in RFA/37/2018	BIRU KUMAR SINGH AND ANR <b>Versus</b> MONURANJAN SINGH AND ANR	MS B DAS	MR S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS  
IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY  
ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND  
IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING  
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Pet./1456/2024</a> B/O	PRADEEP MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DUTTA MR. B GOGOI MR. DEBANUJ DUTTA	PP, ASSAM
2	<a href="#">Crl.Rev.P./7/2025</a>	PANKAJ DAS CHOUDHURY <b>Versus</b> LUCKY RANI DAS	MR B ACHARYYA MS. M ACHARYYA	
3	<a href="#">Crl.Rev.P./8/2025</a> B/O	ROSHANARA BEGUM <b>Versus</b> JAKIRUL HUSSAIN @ JEKIRUL HUSSAIN	MRS A SAIKIA MS. U SAUD	
4	<a href="#">Crl.Pet./37/2025</a>	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
5	<a href="#">Crl.Pet./38/2025</a>	AJIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
6	<a href="#">Crl.Pet./39/2025</a>	MRINAL CHIRING @ BABUL CHIRING AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
7	<a href="#">Crl.Pet./40/2025</a>	KHAJA MAINUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
8	<a href="#">Crl.Pet./43/2025</a>	RAJA IRSHAD <b>Versus</b> NURUL ISLAM AND ANR	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	PP, ASSAM
9	<a href="#">Crl.Pet./44/2025</a>	KUMAR UDAYAN BAISHYA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H K DAS MR SHREYAS DAS MR N K SARMA	PP, ASSAM

10	<a href="#">Crl.Pet./45/2025</a>	JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
11	<a href="#">Crl.Pet./46/2025</a>	BABLU KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R YASIN MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	PP, ASSAM
12	<a href="#">Crl.Pet./48/2025</a>	AZAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
13	<a href="#">Crl.Pet./50/2025</a>	RUSHIKESH KISAN SHINDE <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
14	<a href="#">Crl.Pet./51/2025</a>	MOSTAFIZUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.A./11/2025</a>	JANAK SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/16/2025</a> in Crl.A./11/2025	JANAK SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b>ORDERS</b>				
16	<a href="#">I.A.(Crl.)/830/2019</a> in Crl.Pet./253/2018	STATE OF ASSAM <b>Versus</b> ASHOK KUMAR DAS AND ANR	PP, ASSAM	MR J I BARBHUIYA
<b>WITH</b>				
	<a href="#">Crl.Pet./253/2018</a>	ASHOK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	PP, ASSAM
<b>WITH</b>				
17	<a href="#">Crl.Pet./805/2017</a>	ALAK DEV GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B K BHATTACHARJEE MR.J I BORBHUIYA MR.A K CHOUDHURY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM MR.A K BHATTACHARJEE	MR.P N GOSWAMI(R-2) PP, ASSAM SC, P H E
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/137/2018</a> in Crl.Pet./805/2017	STATE OF ASSAM <b>Versus</b> ALAK DEV GOSWAMI AND ANR	PP, ASSAM	MR. J I BARBHUIYA MR. L MOHAN
<b>WITH</b>				
18	<a href="#">Crl.Pet./157/2018</a>	KAMAKHYA DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R ALI MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/373/2018</a> in Crl.Pet./157/2018	STATE OF ASSAM <b>Versus</b> KAMAKHYA DEY AND ANR	PP, ASSAM	MR J I BARBHUIYA
<b>WITH</b>				
19	<a href="#">Crl.Pet./536/2018</a>	CHANDI DAS SINHA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR. (H)	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM



	<b>WITH</b> <a href="#">I.A.(CrI.)/483/2018</a> <b>in</b> CrI.Pet./536/2018	SRI CHANDI DAS SINHA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
20	<a href="#">Crl.Rev.P./250/2024</a>	OSMAN GONI @ OSMAN ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
21	<a href="#">I.A.(CrI.)/1103/2024</a> <b>in</b> CrI.A./10014/2024	ANISUZ ZAMAN <b>Versus</b> NABUL ALI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
	<b>WITH</b> <a href="#">Crl.A./10014/2024</a> (Filing Number)	ANISUZ ZAMAN <b>Versus</b> NABUL ALI	MR. A M BARBHUIYA	
	<b>WITH</b> <a href="#">Crl.L.P./47/2024</a>	ANISUZ ZAMAN <b>Versus</b> NABUL ALI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
22	<a href="#">I.A.(CrI.)/19/2025</a> <b>in</b> CRL.A(J)/65/2025	SONU SINGH @ SONU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M K BROWN	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/65/2025</a> (Filing Number)	SONU SINGH @ SONU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M K BROWN	
23	<a href="#">I.A.(CrI.)/21/2025</a> <b>in</b> CrI.Rev.P./11951/2024	MAMONI SAIKIA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./11951/2024</a> (Filing Number)	MAMONI SAIKIA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR. (F)	MRS R BEGUM	
24	<a href="#">I.A.(CrI.)/23/2025</a> <b>in</b> CrI.Rev.P./11953/2024	MAMONI SAIKIA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./11953/2024</a> (Filing Number)	MAMONI SAIKIA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR. (G)	MRS R BEGUM	
<b><u>QUASHMENT</u></b>				
25	<a href="#">Crl.Pet./485/2014</a> PART-HEARD, WITH Crl.Pet./428/2014 (D/O), FIXED	MD. NUR HUSSAIN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	<b>WITH</b> <a href="#">I.A.(CrI.)/535/2016</a> <b>in</b> CrI.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI <b>Versus</b> MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
26	<a href="#">Crl.Pet./534/2015</a> FIXED	SADHAN SEN <b>Versus</b> THE STATE OF ASSAM	MR.R DE MS.N MITRA MR.K ROY	PP, ASSAM
27	<a href="#">Crl.Pet./818/2018</a> WITH LCR 1 FILE (SCANNED), FIXED	DURLABH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS. R GOGOI	MR. B CHOWDHURY (R2) PP, ASSAM
28	<a href="#">Crl.Pet./1312/2023</a> FIXED	DHRUBA JYOTI KAKATI <b>Versus</b> RIJUMANI KAKATI	MR N AHMED MR R CHAKRAVORTY S RABHA	MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI
	<b>WITH</b> <a href="#">I.A.(CrI.)/1195/2024</a> <b>in</b> CrI.Pet./1312/2023	DHRUBA JYOTI KAKATI <b>Versus</b> RIJUMANI KAKATI	MR R CHAKRAVORTY MR R CHAKRAVORTY S RABHA	MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI

29	<a href="#">Crl.Pet./707/2024</a> WITH LCR 1 FILE, B/O	MUNIN BARMAN @ MOON BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	B ALI SK DIKSHITA DEKA(R-2) PP, ASSAM
30	<a href="#">Crl.Pet./784/2024</a> WITH LCR 1 FILE (SCANNED)	FIROJ KHANDAKAR <b>Versus</b> KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
<b>HEARING</b>				
31	<a href="#">Crl.Rev.P./44/2012</a> PART-HEARD, WITH LCR 6 FILES, FIXED	RAM KRISHNA PANDEY <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR P BORTHAKUR, ADDL. P.P., ASSAM PP, ASSAM
32	<a href="#">Crl.Rev.P./58/2013</a> PART-HEARD, WITH LCR 7 FILES, FIXED	SAJID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR.I A HAZARIKA MR.F U BORBHUYA MR.A AHMED	MR P BORTHAKUR, ADDL. P.P.
33	<a href="#">Crl.Rev.P./365/2012</a> WITH LCR 3 FILES, FIXED	MD. JAFAR ALI @ JAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY (AMICUS CURIAE) MR.S SINHA MR. S B PRASAD	PP, ASSAM
34	<a href="#">Crl.Rev.P./515/2014</a> WITH LCR 4 FILES, FIXED	SWAPAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA MR.A U AHMED	MRSS N KHANDAKAR(R-2) MR.M A LASKAR(R-2) PP, ASSAM MR.ALHAJJ INAM UDDIN(R-2)
35	<a href="#">CRL.A(J)/111/2019</a> 6 Y 11 M 1 D :WITH LCR 5 FILES, P.B.-1, FIXED	BUDHUA MUNDA <b>Versus</b> THE STATE OF ASSAM	MR A U AHMED, LEGAL AID COUNSEL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./83/2025</a>	PRASENJIT NAMA <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM
2	<a href="#">Bail Appln./90/2025</a>	ABDUL MATALIB <b>Versus</b> THE STATE OF ASSAM	MR G U AHMED S. NARGIZ HAFIZA MS S. MEHJABIN	PP, ASSAM
3	<a href="#">Bail Appln./94/2025</a>	IKRAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">AB/61/2025</a>	ROBINS K THOMAS <b>Versus</b> THE STATE OF ASSAM	MR. B K JAIN	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/2218/2024</a> FIXED	MD AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>ORDERS</b>				
6	<a href="#">I.A.(CrI.)/1154/2024</a> FIXED, IN BA/3300/2024 (D/O), WITH BA/3103/2024 (D/O), BA/3222/2024 (D/O), BA/3340/2024 (D/O) in Bail Appln./3300/2024	SAHAB UDDIN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	TASNINA BEGUM	PP, ASSAM
7	<a href="#">I.A.(CrI.)/35/2025</a> IN Bail Appln./3570/2024 (D/O) in Bail Appln./3570/2024	SRI ANGSUMAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
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**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./91/2025</a>	MUKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
2	<a href="#">Bail Appln./101/2025</a>	APURBA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
3	<a href="#">Bail Appln./107/2025</a>	JITENDRA MAURYA <b>Versus</b> THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
4	<a href="#">Bail Appln./108/2025</a>	RATUL DAS <b>Versus</b> THE STATE OF ASSAM,	MR. R BORA S BARBHUYAN	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Rev.P./492/2024</a> FIXED	MD. MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
6	<a href="#">Crl.Pet./1513/2024</a> FIXED	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM	PP, ASSAM
7	<a href="#">AB/65/2025</a>	SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
8	<a href="#">AB/74/2025</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
9	<a href="#">AB/78/2025</a>	ASROF ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS N HASSAN MS F INTAZ	PP, ASSAM
10	<a href="#">AB/79/2025</a>	SABIDUL ISLAM @ SABED ALI <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
11	<a href="#">AB/82/2025</a>	HANIF ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

12	<a href="#">AB/83/2025</a>	SAHIN AHMED LASKAR @ SAHIN UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
13	<a href="#">AB/89/2025</a>	SANOWAR HUSSAIN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
14	<a href="#">AB/90/2025</a>	HAPANTA HEMBROM @ RABIRAM HEMBROM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
15	<a href="#">AB/92/2025</a>	SRI MALIN PACHANI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	PP, ASSAM
16	<a href="#">AB/101/2025</a>	SADDAM HUSSAIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
17	<a href="#">AB/102/2025</a>	KHAIRUL ISLAM TAPADAR @ KAHIRUL HOQUE TAPADAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<b>ADMISSION</b>				
18	<a href="#">Crl.Rev.P./285/2022</a> WITH LCR 1 FILE, FIXED	MD. KUTUB UDDIN BARBHUIYA <b>Versus</b> MUSST RAJNA BEGUM BARBHUIYA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S D PURKAYASTHA (R-1) MR. K MIRA (R-1) MR. R D GUPTA (R-1) MS. S PHUKAN (R-1) PP, ASSAM
19	<a href="#">Crl.Pet./140/2023</a> WITH LCR 2 FILES (SCANNED), FIXED	GULAF HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. J GHOSH	MS. R S SADIAL MR. M R SODIAL
20	<a href="#">Crl.Pet./977/2023</a> FIXED	JUME BEGUM LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	MR. N MAHAJAN, Amicus Curiae for R-2 PP, ASSAM
21	<a href="#">Crl.Pet./1343/2023</a> WITH LCR 3 FILES (SCANNED), FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
22	<a href="#">Crl.A./440/2024</a> B/O  <b>WITH</b> <a href="#">I.A.(Crl.)/1269/2024</a> <b>in</b> Crl.A./440/2024	SHYAM BHADUR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
23	<a href="#">Crl.Pet./1441/2024</a> FIXED	SHYAM BHADUR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR LAKPEN KONYAK AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN MR. S J SARMAH MS. R KOTOKY	PP, ASSAM
24	<a href="#">Crl.Pet./1496/2024</a> FIXED	RAJESH TUMUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	MR. A DHAR MS. D GHOSH MS N DEKA N R SURANA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG PP, ASSAM
25	<a href="#">Crl.Pet./1545/2024</a> B/O	ANUSREE TRADING AND EXIM PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

**BAIL HEARING (BA)**

26	<a href="#">Bail Appln./3722/2024</a> FIXED	MOHADEV DAS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
27	<a href="#">Bail Appln./3759/2024</a> WITH SCANNED LCR, FIXED	CHUNEN NARZARY <b>Versus</b> THE STATE OF ASSAM	MD R ALI	PP, ASSAM
28	<a href="#">Bail Appln./3839/2024</a> FIXED	SAMINUL ALI @ ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM S RAHMAN	PP, ASSAM
29	<a href="#">Bail Appln./12/2025</a> FIXED	MEHERA AHMED <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR. T DEWAN MS. J GHOSH	PP, ASSAM
30	<a href="#">Bail Appln./41/2025</a> FIXED	PRADIP SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM

**BAIL HEARING**

31	<a href="#">AB/2688/2024</a> FIXED	DR ASIF MOHAMMAD NAZAR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	MR. A AHMED (INFORMANT) PP, ASSAM
32	<a href="#">AB/2946/2024</a> WITH SCANNED COPY CASE RECORD, OFFICE NOTE	DIPAK CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
33	<a href="#">AB/3132/2024</a> WITH OFFICE NOTE	PLABITA HAZARIKA @ PLABITA HAZARIKA DEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUDA MS A HUSSAIN S AHMED	MR. A GANGULY (INFORMANT) MR T CHHETRI (INFORMANT) PP, ASSAM
34	<a href="#">AB/3207/2024</a> B/O	HABIBULLAH MIAH <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. M KHAN MR A K DAS MS J AKTAR	SC, CBI
35	<a href="#">AB/3261/2024</a>	BARIK ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MR. M ALOM	PP, ASSAM
36	<a href="#">AB/3285/2024</a>	JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
37	<a href="#">AB/3318/2024</a> FIXED	PANKAJ GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. G TAMULI MR. D GOGOI	PP, ASSAM
38	<a href="#">AB/3400/2024</a> FIXED	YUNUS ALI <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
39	<a href="#">AB/3440/2024</a> FIXED	SAJARUL HAQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
40	<a href="#">AB/3442/2024</a> FIXED	MD ABDULLAH HUSSAIN @ BIKI BORA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

**ORDERS**

41	<a href="#">Crl.A./307/2023</a> <u>1 Y 5 M 27 D</u> :WITH LCR 5 FILES, P.B. -1, WITH OFFICE NOTE, B/O	BIPUL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/741/2023</a> <b>in</b> Crl.A./307/2023	BIPUL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
42	<a href="#">Crl.Pet./633/2024</a> WITH LCR 2 FILES, FIXED	CHANDRA KANTA DUARAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM

43	<a href="#">Crl.Pet./938/2024</a> FIXED	RUDEEP SARASWATI <b>Versus</b> SANCHITA DHAR AND ANR	MR. S DUTTA MR P CHOUDHURY MR. P SENGUPTA	
44	<a href="#">I.A.(Crl.)/951/2024</a> WITH LCR 4 FILES, WITH OFFICE NOTE, B/O <b>in</b> Crl.A./325/2024 <b>WITH</b> <a href="#">Crl.A./325/2024</a>	MINATI BARMAN <b>Versus</b> THE STATE OF ASSAM AND AND	MR. R SARMA A H CHOUDHURY	PP, ASSAM
45	<a href="#">I.A.(Crl.)/1108/2024</a> WITH LCR 6 FILES, FIXED <b>in</b> Crl.A./461/2023  <b>WITH</b> <a href="#">Crl.A./461/2023</a>	MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. D MAZUMDAR (R-2) MS. S KANUNGOE (R-2) PP, ASSAM C V INTONG (R-2) PP, ASSAM
46	<a href="#">Bail Appln./3867/2024</a> WITH SCANNED COPY OF LCR, BA/3852/2024 (D/O)	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
47	<a href="#">I.A.(Crl.)/31/2025</a> IN Bail Appln./2335/2018 (D/O), WITH OFFICE NOTE <b>in</b> Bail Appln./2335/2018	HIMANGSHU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI G BORO	PP, ASSAM
48	<a href="#">I.A.(Crl.)/33/2025</a> FIXED <b>in</b> AB/3311/2024 <b>WITH</b> <a href="#">AB/3311/2024</a>	MANTU DAS ALIAS MANTU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
		SRI MANTU DAS @ MANTU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/4628/2019</a>	ATOWAR RAHMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B RAHMAN	SC, PNRD
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1225/2017</a>	PRANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	GA, ASSAMR1-5
3	<a href="#">WP(C)/5616/2018</a>	RAJENDRA DAS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	GA, ASSAM
4	<b>WITH</b> <a href="#">WP(C)/5757/2018</a>	RAJENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	K N CHOUDHURY MR. D R SAIKIA MR. J PATOWARY	MR R GAUR GA, ASSAM MR J C GAUR MS. M GAUR SC, REVENUE
5	<b>WITH</b> <a href="#">Cont.Cas(C)/712/2019</a>	RAJENDRA DAS <b>Versus</b> BISWAJIT PEGU	MR. K N CHOUDHURY MR D DAS MR. J PATOWARY	MS. M BHATTACHARJEE MR. B K DAS (r-2) MR. A DEKA (r-2) MR H P GUWALA (r-2) MS. A BEGUM MS P BORUAH
6	<a href="#">WP(C)/952/2019</a>	MAYA ROY AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, NF RLY
7	<a href="#">WP(C)/3220/2019</a>	THE CACHAR DISTRICT KEROSENE OIL HAWKERS ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN KAKALI DEVI	SC, FCSCA GA, ASSAM
8	<b>WITH</b> <a href="#">WP(C)/953/2019</a>	THE BARAK VALLEY KEROSENE OIL HAWKERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DEKA MR D K ROY	GA, ASSAM MR SISHIR DUTTA (R7) MR. C SHARMA (R7) MR. SIDHANT DUTTA (R7)

9	<a href="#">WP(C)/6441/2019</a>	GERAMARI SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, FCSCA SC, CO OP GA, ASSAM MS. K PHUKAN (R7) MS. D S NEOGI (SC,CO MR K BROOK
10	<a href="#">WP(C)/6450/2019</a> WITH LCR-(ONE) FILE	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. <b>Versus</b> ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
11	<a href="#">WP(C)/2710/2020</a>	ISMAIL HOQUE AND 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MS. K PHUKAN MR. D KALITA	SC, PNRD GA, ASSAM
12	<a href="#">WP(C)/5228/2020</a> FIXED	HASTING TERON AND 78 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
13	<a href="#">WP(C)/2701/2021</a>	SUROJ HEMBROM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/2906/2021</a> FIXED	DEBAJYOTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
15	<a href="#">WP(C)/4552/2021</a>	SANTOSH DEVI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. A SATTAR (R-4,5)
16	<a href="#">WP(C)/4719/2021</a>	MAZIBUR RAHMAN CHOUDHURY AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
17	<a href="#">WP(C)/1195/2022</a>	WESTERN CARRIERS (INDIA) LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, RAILWAY
18	<a href="#">WP(C)/2278/2022</a>	MUKUL BASUMATARY AND 13 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M SARANIA MR. A I KATHAR MS N BISHAYA MS N RAI MS N N SHARMA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
19	<a href="#">WP(C)/4332/2022</a>	SAMEER KR. ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. S HAZARIKA	SC, P AND R.D. GA, ASSAM
20	<a href="#">WP(C)/7497/2022</a>	SANTOSH JAISWAL <b>Versus</b> THE UNION OF INDIA AND 8 ORS	Mukesh Sharma Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI MR. D J DAS (R-1,2) DY.S.G.I.
21	<b>WITH</b> <a href="#">WP(C)/7499/2022</a>	SANTOSH JAISWAL <b>Versus</b> STATE BANK OF INDIA AND 4 ORS	Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI J SINGPHO
22	<a href="#">WP(C)/8454/2022</a> WITH WP(C)/2895/2020 (D/O), FIXED	SATYABRATA DEY AND 37 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM MR D NATH (R-3 & 4)
23	<b>WITH</b> <a href="#">WP(C)/3213/2020</a>	PANCHAM DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR D NATH
24	<b>WITH</b> <a href="#">WP(C)/1064/2021</a>	HARIPADA SAHA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. B HALDAR	GA, ASSAM MR D NATH

25	<b>WITH</b> <a href="#">WP(C)/1470/2023</a>	ASHUTOSH BHOWMICK AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
26	<a href="#">WP(C)/565/2023</a>	GAMBARU MUCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. SUDAKSHINA K. MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM MR D DEKA (R-3) SC, WPT AND BC
27	<a href="#">WP(C)/1562/2023</a> FIXED	DEBEN DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
28	<a href="#">WP(C)/1797/2023</a> FIXED	BARAK WARE HOUSE PVT LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.
29	<a href="#">WP(C)/1974/2023</a>	SMTI. SIRINJANA BARUA AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. A DHAR (r-4,5) MISS S ROY (r-5) MD F FARIDI (r-4,5) DY.S.G.I. GA, AP
30	<a href="#">WP(C)/2235/2023</a>	THE RELIANCE GENERAL INSURANCE COMPANY LTD. <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR.	MR. A J SAIKIA MR. S. PEGU	MR S HOQUE (R-2) MR M HOQUE (r-2) MR. R A CHOUDHURY (r-2) MD A WADUD MR. M ISLAM (R-2) MR. R ALOM (R-2)
31	<a href="#">WP(C)/4634/2023</a>	ROBIN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/5435/2023</a>	SAHADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
33	<a href="#">WP(C)/5533/2023</a>	KABERI SAIKIA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR. DEBANUJ DUTTA	GA, ASSAM MR H SARMA MS G HAZARIKA SC, REVENUE
34	<a href="#">WP(C)/5778/2023</a>	RAHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM MR. M KHAN MR A K DAS MS J AKTAR
35	<a href="#">WP(C)/5881/2023</a> FIXED	SANSUMA KHUNGGUR BWISWMUTHIARY 4 ORS <b>Versus</b> THE ELECTION COMMISSION OF INDIA AND 4 ORS	MR H TALUKDAR MR. K P PATHAK MR. K P PATHAK MR ARINDAM BARUAH	GA, ASSAM MR. B CHAKRAVARTY (R-3,4) MR. B CHAKRAVARTY (R-3,4) DY.S.G.I. SC, ECI
36	<a href="#">WP(C)/6178/2023</a>	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC

37	<a href="#">WP(C)/6301/2023</a>	AYNAL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR. R I DEWAN	SC, CO OP
38	<a href="#">WP(C)/6660/2023</a>	MS VINAYAK CEMENT <b>Versus</b> ADDITIONAL COMMISSIONER OF STATE TAXES APPEALS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR. P DAS SC, TAXES	
39	<a href="#">WP(C)/7170/2023</a>	DHARAMPAL SATYAPAL LTD. <b>Versus</b> UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST SC, INDUSTRIES AND COMMERCE
40	<a href="#">WP(C)/7205/2023</a>	M/S AVIJANTRIK INFRATECH PVT LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A NATH MR. N J MEDHI	MR. K GOGOI DY.S.G.I. SC, RAILWAY
41	<a href="#">WP(C)/7226/2023</a>	KHUKUMONI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, REVENUE SC, FINANCE
42	<a href="#">WP(C)/7236/2023</a>	BICHITRA KALITA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, REVENUE SC, G M D A
43	<a href="#">WP(C)/560/2024</a>	APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/3647/2024</a> <b>in</b> <a href="#">WP(C)/560/2024</a>	APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. S N TAMULI	MR D BARUAH SC, GDD SC, GMC
44	<b>WITH</b> <a href="#">WP(C)/3993/2023</a>	PRADIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
<b>ORDERS</b>				
45	<a href="#">WP(C)/7066/2016</a>	DINESH KUMAR SOOD <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION and 3 ORS.	MR.A K PURKAYASTHA MR.D BARUAH MR.S SHARMA MR.N N UPADHAYA	SC, A S T C
46	<a href="#">WP(C)/1338/2018</a>	SAILEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MS. T KALITA MR. S SARMA	SC, WATER RESOURCE
47	<b>WITH</b> <a href="#">WP(C)/374/2018</a>	SAILEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR S SARMA	MR. B GOSWAMI, SC WATER RESOURCE DEPTT
	<b>WITH</b> <a href="#">I.A.(Civil)/912/2018</a> <b>in</b> <a href="#">WP(C)/374/2018</a>	SAILEN KUMAR SARMA <b>Versus</b> STATE OF ASSAM AND 10 ORS	MR S SARMA	MR. B GOSWAMI MR D MONDAL SC, WATER RESOURCE
48	<b>WITH</b> <a href="#">WP(C)/377/2018</a>	SAILEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR S SARMA	MR. A B T HAQUE MR. A B T HAQUE SC, WATER RESOURCE, MR B GOSWAMI
49	<b>WITH</b> <a href="#">WP(C)/378/2018</a>	SAILEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR S SARMA	
50	<b>WITH</b> <a href="#">WP(C)/694/2018</a>	SAILEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR S SARMA	MR. S C KEYAL MR. B GOSWAMI SC, WATER RESOURCE SC, CBI

51	<a href="#">WP(C)/2593/2018</a>	HILLAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. B CHOUDHURY MR S K SARKAR	GA, ASSAM SC, HEALTH
52	<a href="#">WP(C)/2951/2018</a>	M/S PANCHDEEP CONSTRUCTIONS LTD. <b>Versus</b> NATIONAL BUILDINGS CONSTRUCTION CORPORATION (INDIA) LTD. AND 3 ORS.	MR. S BANIK MR. B SHARMA MR H DAS MR G J TALUKDAR MR. D K NATH	MS. J R THAKUR MR H MEDHI SC, NIA MR. A THAKUR (R- 1 & 2)
53	<a href="#">WP(C)/3979/2018</a>	SUREMAN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, REVENUE
54	<a href="#">WP(C)/775/2019</a>	EUSOB ALI @ YUSUB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	GA, ASSAM
55	<a href="#">WP(C)/973/2019</a>	NORTH ASSAM CONTRACTORS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S SARMA	SC, IRRIGATION
56	<a href="#">WP(C)/6422/2019</a>	CHANDRA KUMARI SURKI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MR H K GOGOI MR. S P UPADHYAYA	GA, ASSAM MR. A PHUKAN,SC,GAD
57	<a href="#">WP(C)/6876/2019</a>	SUDHIR ROY <b>Versus</b> THE UNION CO-OPERATIVE BANK LTD. AND 2 ORS.	MR B KAKATI	
58	<a href="#">WP(C)/2957/2021</a>	M/S VINAYAK LOGISTICS AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	DR. ASHOK SARAF MR. A GOYAL	SC, RAILWAY
59	<a href="#">Cont.Cas(C)/700/2022</a>	HAFIZUR RAHMAN <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHETIA	
60	<a href="#">Cont.Cas(C)/346/2024</a>	MISS CHAMPA DEKA <b>Versus</b> SUMIT SATTAWAN, IAS	MR I HAQUE	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7478/2017</a>	MAHENDRA TALUKDAR and 65 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MR.C P SHARMA	MR. R BORPUJARI (SC, REVENUE DEPT. MS. D D BARMAN (ADDL. SR. GA, R-2,3)
2	<a href="#">WP(C)/7421/2018</a>	SHEIKH NOOR ISLAM <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 4 ORS.	MR. P BORAH MR. S BISWAS MS. J KAKOTI	MS M HAZARIKA MR. A C SARMA (R5) MR. S BORA MR. B HALDAR (R5) MR G BHARADWAJ (R5) SC, G M D A SC, GMC
3	<a href="#">WP(C)/8822/2018</a>	SIDDHARTHA DEB ROY <b>Versus</b> BHARAT SANCHAR NIGAM LTD. AND ANR	MS M HAZARIKA	MR. Y DOLOI SC, BSNL
4	<a href="#">WP(C)/3647/2019</a>	CHITRA DEVI GOENKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SANCHETI MR. R C SANCHATI	T A LASKAR(R-5,6) MR. D K AGARWALA (R- 5,6) SC, OIL SC, REVENUE
5	<a href="#">WP(C)/5052/2020</a>	SUMAN CHAKRABORTY AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	MR. S C KEYAL MR. A K DUTTA (C.G.C., R1) ASSTT.S.G.I.
6	<b>WITH</b> <a href="#">WP(C)/3452/2020</a>	TAPATI DEV RATHI <b>Versus</b> UNION OF INDIA AND ANR.	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
7	<b>WITH</b> <a href="#">WP(C)/4118/2020</a>	SANTANU DAS AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
8	<a href="#">WP(C)/738/2022</a>	M/S VISION METALIK COMPANY <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
9	<a href="#">WP(C)/3212/2022</a>	AROMA INDIA PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. SURAJIT DAS (r-8) GA, ASSAM MR. P P DAS (r-8) SC, INDUSTRIES AND COMMERCE SC, TAXES

10	<a href="#">WP(C)/4367/2022</a>	M/S RAJKONWAR AND SONS AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR B GOGOI, SC, GST & TAXATION SC, PWD
11	<a href="#">WP(C)/4376/2022</a>	HEMANTA SARMAH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
12	<a href="#">WP(C)/7896/2022</a>	M/S. P K AND COMPANY <b>Versus</b> THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	MR. A K GUPTA MR. R S MISHRA	SC, GST
13	<a href="#">WP(C)/1283/2023</a>	BINA RANI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K TALUKDAR MR S ISLAM F K R AHMED MR. S I KHAN	GA, ASSAM
14	<a href="#">WP(C)/1554/2023</a>	MD. ISAHAK ANSARI @ ISAK ANASARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A C SARMA MR. P K ROYCHOUDHURY MD. A KHAN MR G BHARADWAJ MR N BRAHMA	GA, ASSAM MR. N M DUTTA (r-3,4,5) MR. S C KHOUND (r-3,4,5)
15	<a href="#">WP(C)/1594/2023</a>	DILIP MAHATO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR P K DAS MR. M BARUAH MR. M ALOM	MR S S SHARMA GA, ASSAM MR. B J MUKHERJEE (r-4) MS R SAHA (r-4) MR. H BURAGOHAIN (r-4) SC, REVENUE
16	<a href="#">WP(C)/1671/2023</a>	MD. SAHABUDDIN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM DY.S.G.I. SC, NHIDC
17	<a href="#">WP(C)/1791/2023</a>	TAIJUDDIN AHMED AND 48 ORS <b>Versus</b> THE GOVT OF ASSAM AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
18	<a href="#">WP(C)/1867/2023</a>	KABIR UDDIN HAZARI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. S D PURKAYASTHA MR. A DEKA	SPL. PP, C.B.I. GA, ASSAM MR. M SHARMA (R-9,10) MR. U CHOUDHURY (R-11) MS. S YASMIN (R-9,10) DY.S.G.I.
19	<a href="#">WP(C)/2596/2023</a>	MABDUL ALI AND 119 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS REV	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM SC. REVENUE
20	<a href="#">WP(C)/2830/2023</a>	VARAHA LIVESTOCK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	M PATHAK MR. P K DAS	GA, ASSAM DR. P K GOSWAMI MR A BARMAN SC, A.H and V. DEPT.
21	<a href="#">WP(C)/3046/2023</a>	NIPU DUTTA SAHARIA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
22	<a href="#">WP(C)/3646/2023</a>	STAR CEMENT MEGHALAYA LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
23	<a href="#">WP(C)/4609/2023</a>	SUBHAM DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MR A SHARMA MR I AHMED	GA, ASSAM SC, TAXES SC, K A A C
24	<a href="#">WP(C)/4900/2023</a>	SRI RITURAJ BRAHMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST MR H GUPTA DY.S.G.I.

25	<a href="#">WP(C)/6165/2023</a>	IBRAHIM ALI AKAND @ MOULANA IBRAHIM ALI AKAND AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM
26	<a href="#">WP(C)/6758/2023</a>	PHULEN KALITA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM MR P NAYAK (R-4 & 5) SC, REVENUE
27	<a href="#">WP(C)/738/2024</a>	BIJIT KUTUM AND 104 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K R BORA R GOGOI	GA, ASSAM SC, REVENUE
28	<a href="#">WP(C)/1001/2024</a>	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	MR. N J GOGOI(SC, ASAMB) SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
29	<a href="#">WP(C)/1534/2024</a>	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/1707/2024</a>	MIR SIRAJUL HOQUE AND 388 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUE	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
31	<a href="#">WP(C)/1689/2024</a>	BABUL HUSSAIN AND 129 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/2760/2024</a> WITH OFFICE NOTE	LAKHI PEGU AND 129 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM DY.S.G.I. SC, REVENUE
33	<a href="#">WP(C)/2897/2024</a>	BOGEN OZA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MR. N ISLAM M KHATUN I AMIN	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/3155/2024</a>	BOITAMARI ANCHALIK RANGALI BIHU SANMINALNI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM
35	<a href="#">WP(C)/3763/2024</a>	M/S DURPANG BISHNUPUR TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA	GA, ASSAM MR. A J DAS (R-6) MR P DEKA (R-6) MR G RENGMA (R-6) SC, REVENUE
36	<a href="#">WP(C)/3970/2024</a>	MINU DEKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	G BAISHYA MRS A SAIKIA MS. U SAUD	GA, ASSAM SC, REVENUE
37	<a href="#">WP(C)/4044/2024</a>	TAJUFA KHATUN @ AJUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN	GA, ASSAM SC, REVENUE
38	<a href="#">WP(C)/4285/2024</a>	NARENDRA NATH JHA AND ANR <b>Versus</b> THE RESERVE BANK OF INDIA (RBI) AND ANR	MR. A CHAMUAH R BHUYAN	MR. B K SEN (R-2) MR A HUSSAIN(R-2) N HASAN(R-2) P SINGH(R-2) SC. UCO BANK
39	<a href="#">WP(C)/4664/2024</a>	ARIF AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR N BARMAN MS J BARMAN	GA, ASSAM SC, GMC
40	<a href="#">WP(C)/6154/2024</a>	M/S BHAGYA KALITA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. P K GOSWAMI R SARMAH MS M KAKOTY MR. R SHARMA MR K J HAZARIKA	SC, CGST MR. S C KEYAL SC, NHAI DY.S.G.I. SC, PWD (NH) SC, FINANCE

**ORDERS**



41	<a href="#">WP(C)/4483/2018</a>	M/S. NARMADA AGENCIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SHARMA MR H DAS MR B KAUSHIK MR G J TALUKDAR	GA, ASSAM
42	<a href="#">WP(C)/946/2019</a>	SASHIPRAVA DOLEY @ CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR J PAYENG MS. J M RABHA MR. T DOLEY	SC, CO OP GA, ASSAM
43	<a href="#">WP(C)/4663/2019</a>	KISHORE DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	SC, PNRD GA, ASSAM
44	<a href="#">WP(C)/3524/2022</a>	AYNAL HOQUE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, P AND R.D. GA, ASSAM SC, REVENUE
45	<a href="#">WP(C)/4102/2022</a> CAVT. NO.06642/022,	MD. MATIBUR RAHMAN <b>Versus</b> MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. A Y CHOUDHURY (R-5) MR. M K HUSSAIN MRS. S Y AHMED MR. T A CHOUDHURY (R-5) MR K U AHMED MS S Z HAYAT (R-4) MR. A AHMED M ALOM FOR CAVEATOR
46	<a href="#">Cont.Cas(C)/28/2023</a>	BIRENDRA NAMASUDRA <b>Versus</b> BIKRAM KAIRI, IAS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MR. M NATH MR. K KONWAR(R-2) MS. N BORAH(R-2) MR. A BHATTACHARJEE MR S DUTTA(R-2) D J CHAKMA
47	<a href="#">WP(C)/3675/2024</a>	ABU BAKKAR SIDDIQUE AND 123 ORS <b>Versus</b> THE SECRETARY TO THE GOVT OF INDIA AND 2 ORS	MR M J QUADIR MR S S ISLAM AKHINUR ISLAM MR. A K HANNAN	MS. K PHUKAN (C.G.C.)(R2) DY.S.G.I.
48	<a href="#">WP(C)/4695/2024</a>	SANTOSH ALI @ SHONTOSH ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
<b>HEARING</b>				
49	<a href="#">WP(C)/6225/2014</a> FIXED	CENTRAL BOARD OF TRUSTEES <b>Versus</b> M/S MUGA SEED DEVELOPMENT PROJECT CENTRAL SILK BOARD	MRD N BHATTACHARYA MR.D DEY	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.P DEY
50	<b>WITH</b> <a href="#">WP(C)/4641/2014</a>	REGIONAL PROVIDENT FUND COMMISSIONER <b>Versus</b> M/S REGIONAL MUGA RESEARCH STATION CENTRAL SILK BOARD,	MR.DILIP DEY MRD N BHATTACHARYA	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MS.D BORA MS.P DEY
51	<a href="#">WP(C)/4648/2018</a> FIXED	DEBOKANTA DAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR. K R PATGIRI MS. C DAS MS T WAPANGLA MR. R DEKA	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
52	<b>WITH</b> <a href="#">WP(C)/1479/2018</a>	DEBOKANTA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
53	<a href="#">WP(C)/4195/2020</a> FIXED	DIPAK DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
54	<a href="#">WP(C)/5642/2020</a> FIXED, WITH LCR	JUGESH GOGOI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	MR S N SARMA SENIOR ADVOCATE (R-2 TO 8) MR. K KALITA (R-2 TO 8) MS. S GHOSH (R-2 TO 8) MR G K DEKA (R-2 TO 8) SC, I O C

55	<a href="#">WP(C)/5086/2022</a> FIXED	MD. SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR. N UPADHAYAY, SC, PHE MR R DHAR, SC, PWD M KATAKY MR. D MAZUMDAR, ADDL. AG, ASSAM MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. D UPAMANYU, SC, HEALTH DEPTT. MS A LODHA, SC, WATER RESOURCE DEPTT.
	<b>WITH</b>			
56	<a href="#">WP(C)/6861/2017</a>	DIMBESWAR DAS <b>Versus</b> THE STATE OF ASSAM and 13 ORS	MS B DEVI MR.R SARMA	GA, ASSAM SC, HEALTH
	<b>WITH</b>			
57	<a href="#">WP(C)/8119/2017</a>	AJOY MAHANTA <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.P P DUTTA MR.A BHATTACHARYYA MS.M KALITA	GA, ASSAM MR. R PHUKAN(R-5) SC, WATER RESOURCE
	<b>WITH</b>			
58	<a href="#">WP(C)/334/2019</a>	LUKUMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
59	<a href="#">WP(C)/6047/2019</a>	RAMEN BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI	GA, ASSAM
	<b>WITH</b>			
60	<a href="#">WP(C)/7388/2019</a>	MANASH PRATIM BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SINHA MR. P KALITA	GA, ASSAM
	<b>WITH</b>			
61	<a href="#">WP(C)/1403/2020</a>	IMRANA BEGUM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	GA, ASSAM SC, P H E
	<b>WITH</b>			
62	<a href="#">WP(C)/1846/2020</a>	ZAKIR HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, IRRIGATION
	<b>WITH</b>			
63	<a href="#">WP(C)/2526/2020</a>	SANJOY DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	GA, ASSAM SC, FOREST DEPTT.
	<b>WITH</b>			
64	<a href="#">WP(C)/4059/2020</a>	ALAKA HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS J D KHAUND MRS J D KHAUND MR. D BARUAH MR. P K BORDOLOI MS B PAUL	GA, ASSAM SC, FOREST
	<b>WITH</b>			
65	<a href="#">WP(C)/5588/2020</a>	JAGADISH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	GA, ASSAM
	<b>WITH</b>			
66	<a href="#">WP(C)/595/2021</a>	FARHAD MD. ANAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, PERSONNEL DEPT. SC, PWD SC, FINANCE
	<b>WITH</b>			
67	<a href="#">WP(C)/754/2021</a>	NAYANMONI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS P P BORAH MR. P K DAS MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, PWD

68	<b>WITH</b> <a href="#">WP(C)/4093/2021</a>	BISPENDRA SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	GA, ASSAM
69	<b>WITH</b> <a href="#">WP(C)/4216/2021</a>	JANA ROBIDAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. H.K. DEORI	GA, ASSAM
70	<b>WITH</b> <a href="#">WP(C)/4802/2021</a>	MUKSIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J C GOGOI MR. S ALI MS N BEGUM MR B ISLAM	GA, ASSAM SC, HEALTH
71	<b>WITH</b> <a href="#">WP(C)/4848/2021</a>	SAGARIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
72	<b>WITH</b> <a href="#">WP(C)/4897/2021</a>	SURAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPARTMENT)
73	<b>WITH</b> <a href="#">WP(C)/5095/2021</a>	MONOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM SC, FOREST
74	<b>WITH</b> <a href="#">WP(C)/5784/2021</a>	NAYANDEEP GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
75	<b>WITH</b> <a href="#">WP(C)/5789/2021</a>	JUTIKA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
76	<b>WITH</b> <a href="#">WP(C)/1289/2022</a>	BHANU PRIYA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MRS. R RONGMEI MS. D J BORAH	GA, ASSAM
77	<b>WITH</b> <a href="#">WP(C)/2171/2022</a>	MRITUNJOY DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S DASGUPTA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
78	<b>WITH</b> <a href="#">WP(C)/4005/2022</a>	KARTIK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM SC, AGRI. DEPARTMENT
79	<b>WITH</b> <a href="#">WP(C)/4480/2022</a>	SUMAN DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
80	<b>WITH</b> <a href="#">WP(C)/5129/2022</a>	RAJIB SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, WATER RESOURCE
81	<b>WITH</b> <a href="#">WP(C)/5941/2022</a>	CHIRANJEEV NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MS M D MEDHI	GA, ASSAM SC, FOREST
82	<b>WITH</b> <a href="#">WP(C)/6200/2022</a>	RINGCHAR DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM
83	<b>WITH</b> <a href="#">WP(C)/6805/2022</a>	BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM

84	<b>WITH</b> <a href="#">WP(C)/8093/2022</a>	PINAK DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM
85	<b>WITH</b> <a href="#">WP(C)/8167/2022</a>	PAPU THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D BHATTACHARYA	GA, ASSAM
86	<b>WITH</b> <a href="#">WP(C)/179/2023</a>	SEHNAZ YASMIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	SC, P AND R.D. GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE
87	<b>WITH</b> <a href="#">WP(C)/344/2023</a>	RAMANANDA DEY@RAMANANDA CH DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE
88	<b>WITH</b> <a href="#">WP(C)/2007/2023</a>	TILAK DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS N GUPTA MR. C DAS	GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE
89	<b>WITH</b> <a href="#">WP(C)/3501/2023</a>	KAKUMONI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	SC, P AND R.D. GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE

90 **WITH**  
[WP\(C\)/3581/2023](#)

SUMON RANJAN DAS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. J KALITA  
MS S KAR

GA, ASSAM  
MR. N UPADHAYAY  
MR R DHAR  
MR. D MAZUMDAR  
MR A KALITA  
MR. I DAS  
MS A LODHA  
SC, INDUSTRIES AND  
COMMERCE  
MR. D UPAMANYU , SC,  
HEALTH DEPT.  
SC, WATER RESOURCE  
SC, HEALTH  
SC, P H E  
ADDL. AG,ASSAM

91 [WP\(C\)/6703/2023](#)  
FIXED

MD BASHARATUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MD. M H CHOUDHURY  
MR MONZUR K  
CHOUDHURY  
MR. P CHAKRABORTY  
R. BARUAH  
MR. S N AHMED  
TANZIM L. CHOUDHURY  
TANZIM L. CHOUDHURY

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025